



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">WA/54/2024</a> FIXED	NORTH EASTERN COALFIELDS LIMITED AND 3 ORS <b>Versus</b> M/S ANMOL (INDIA) LTD AND 3 ORS	MR M Z AHMED MR. A M DUTTA	
2	<a href="#">WP(C)/472/2024</a> B/O	MINATI DEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, PNB
3	<a href="#">I.A.(Civil)/822/2024</a> FIXED in WP(C)/182/2024	THE STATE BANK OF INDIA AND 2 ORS <b>Versus</b> M/S POOJA TILES AND SANITARY PVT LTD AND 6 ORS	MR. D DAS SR. ADV MR. A K SAHEWALLA MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI	GA, ASSAM R SARMAH MS T PARASHAR DY.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/182/2024</a>	M/S POOJA TILES AND SANITARY PVT LTD <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. D DAS SR. ADV R SARMAH MS T PARASHAR	GA, ASSAM MR. S K MEDHI MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI DY.S.G.I.
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
4	<a href="#">WA/28/2024</a>	M/S DIBRU DANGIRI RIVER PART-I MEEN SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U DUTTA MR. B. KUMAR B DUTTA	GA, ASSAM SC, FISHERY
5	<a href="#">WP(C)/6854/2023</a> CAVT. NO. 13122/023,	DIBRU DANGIRI RIVER PART-I MEEN SAMABAY SAMITY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	SC, CO OP GA, ASSAM MR. M K HUSSAIN FOR CAVEATOR SC, FISHERY
6	<a href="#">WA/114/2024</a>	BIYOLA BARUAH <b>Versus</b> THE UNION OF INDIA ANDN 3 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. U SAIKIA	DY.S.G.I. SC, HEALTH

7	<a href="#">WA/115/2024</a>	MAHESHWAR GOUR <b>Versus</b> DINESH MILI AND 7 ORS	MR. I CHOWDHURY SR ADV MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, EXCISE DEPTT.
8	<a href="#">WP(C)/1128/2024</a>	SMTI. MINA DAS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS M DAS A KONWAR	DY.S.G.I.
9	<a href="#">WP(C)/2011/2024</a>	HAM-AK RURAL DEVELOPMENT FOUNDATION <b>Versus</b> ALL INDIA COUNCIL FOR TECHNICAL EDUCATION (AICTE) AND 4 ORS.	MR. A C BURAGOHAIN MS. H BORAH MS. S NATH	SC, N C I S M SC, N C I S M DY.S.G.I.
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
10	<a href="#">WA/440/2023</a> FIXED	ASSAM POWER DISTRIBUTION COMPANY LIMITED . <b>Versus</b> POWER GRID ASSOCIATE . E	MR. P N GOSWAMI MR. S P SHARMA MR B CHOUDHURY MR. K P PATHAK	MR. T DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/1083/2024</a> <b>in</b> WA/440/2023	ASSAM POWER DISTRIBUTION COMPANY LIMITED . <b>Versus</b> POWER GRID ASSOCIATE	MR. P N GOSWAMI MR. S P SHARMA MR B CHOUDHURY	MR. T DAS
11	<a href="#">WP(C)/5223/2023</a>	SUDHANSHU RANJAN <b>Versus</b> THE UNION OF INDIA AND 20 ORS	MR. D K SARMAH MS. J DEKA MS. A TALUKDAR	MR. A K DUTTA (r-1 to 4) DY.S.G.I.
12	<a href="#">WP(C)/1159/2024</a>	BANK OF BARODA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U SAIKIA MR. Z ISLAM MS. S SARMA	GA, ASSAM MR I S MAZUMDAR (r-4)
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
13	<a href="#">WA/302/2021</a> FIXED	LATE DILIP KUMAR DUTTA REPRESENTED BY SMTI ANJALI DUTTA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR, SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MS. D S NEOG MR. S K TALUKDAR, SC, COOPERATIVE DEPTT.
14	<a href="#">WA/264/2022</a>	HILAL UDDIN BARBHUIYA AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
	<b>WITH</b> <a href="#">WP(C)/147/2022</a>	DEEPAK KUMAR JADAB AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	SC, ELEM. EDU SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/5770/2022</a>	ABDUL MOTIN LASKAR AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU MR. A K DUTTA (R-6,7) MR. A M BARBHUIYA (R-6,7) MR. B ZAMAN (R-6,7) MS A BEGUM (R-6,7) MR B PURKHYASTHA (R-6,7)
	<b>WITH</b> <a href="#">WP(C)/6527/2022</a>	MD. GULAM MUSTAFA BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU
	<b>WITH</b> <a href="#">WP(C)/855/2023</a>	SHAMS UDDIN BARBHUIYA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU MR. B SAHARIA (R-6) MR. A M BARBHUIYA (R-6) MS A BEGUM (R-6)

19	<a href="#">PIL(Suo Moto)/4/2023</a>	XXX <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	SC, GHC	SC, GMC
20	<a href="#">PIL/37/2023</a>	ANITA DAS AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN D HUSSAIN	SC, P AND R.D. GA, ASSAM MR. R DUBEY, SC, (R-8 & 9) MR. A SARMA (R-7) MR. LENTSO (R-7)
21	<a href="#">WA/351/2023</a>	AMZAD ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	SC, PWD SC, FINANCE
22	<a href="#">WP(C)/1417/2023</a>	SAURAV CHETIA AND 14 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M BHAGABATI MS. B TALUKDAR MS M GOGOI	GA, ASSAM MR. U K NAIR(R-4,5,6,7) MS. A VERMA(R-4,5,6,7) MS. SUDAKSHINA K.(R-4,5,6,7) MR. S S ROY MR. A BORO(R-4,5,6,7) DY.S.G.I. SC, NRL
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
23	<a href="#">PIL/18/2018</a>	SEEMA BHUYAN <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S C KEYAL GA, ASSAM MR. R K D CHOUDHURY MR. B CHOUDHURY, (R-3) ASSTT.S.G.I.
<b>HEARING</b>				
24	<a href="#">WP(C)/2258/2018</a> FIXED	UNION OF INDIA AND 2 ORS. <b>Versus</b> DWIPENDRA NATH SHARMA	MR. S C KEYAL MR. R K D CHOUDHURY ASSTT.S.G.I.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. A BHATTACHARJEE
25	<a href="#">WA/302/2022</a> FIXED	SHREEMOYE BORDOLOI AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS. E	MR. M K CHOUDHURY MR. M DUTTA MR D MAHANTA MR K M BORA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
<b>WITH</b>				
<a href="#">I.A.(Civil)/2892/2022</a> in WA/302/2022		SHREEMOYE BORDOLOI AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M K CHOUDHURY MR. M DUTTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
26	<a href="#">WA/157/2023</a> FIXED	DILIP KR. KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. R M CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
<b>WITH</b>				
27	<a href="#">WP(C)/1383/2022</a>	MD. FARIZ UDDIN LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, EDU SC, FINANCE
<b>WITH</b>				
28	<a href="#">WP(C)/1789/2022</a>	KHALILUR RAHMAN DEWAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
<b>WITH</b>				
29	<a href="#">WP(C)/1837/2022</a>	MOMTAZ BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
<b>WITH</b>				
30	<a href="#">WA/156/2023</a>	DIPIKA TALUKDAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, ELEM. EDU SC, AG SC, FINANCE

31	<b>WITH</b> <a href="#">WA/163/2023</a>	KAMAL CH. BORAH AND 79 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N BORAH MR H MAZUMDER	SC, ELEM. EDU GA, ASSAM SC, FINANCE
32	<b>WITH</b> <a href="#">WA/171/2023</a>	KHIREN MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
33	<b>WITH</b> <a href="#">WA/175/2023</a>	PRANJAL PEGU AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. U K NAIR MRS. K DEVI MRS. K DEVI MS S A KHALIFA MS S A KHALIFA N GAUTAM	SC, SEC. EDU. SC, FINANCE
34	<b>WITH</b> <a href="#">WA/176/2023</a>	MAHANANDA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
35	<b>WITH</b> <a href="#">WA/177/2023</a>	MANIK CHANDRA KULI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
36	<b>WITH</b> <a href="#">WA/180/2023</a>	BHOGIRAM KUMAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
37	<b>WITH</b> <a href="#">WA/181/2023</a>	ABUL HASHIM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
38	<b>WITH</b> <a href="#">WA/184/2023</a>	KANAK CHANDRA DEKA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
39	<b>WITH</b> <a href="#">WA/185/2023</a>	BHADRA KANTA BORAH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
40	<b>WITH</b> <a href="#">WA/187/2023</a>	ABDUS SATTAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
41	<b>WITH</b> <a href="#">WA/188/2023</a>	MANARANJAN BASUMATARY AND 28 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR B D DAS MR. S C BISWAS MRS R DEKA MR D BANIA MS. U NANDA MR RITURAJ TIWARI	SC, ELEM. EDU SC, BTC SC, FINANCE
42	<b>WITH</b> <a href="#">WA/190/2023</a>	GOLAP UDDIN ALI SK AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MS. U NANDA MR RITURAJ TIWARI	SC, ELEM. EDU SC, FINANCE
43	<b>WITH</b> <a href="#">WA/191/2023</a>	DINENDRA BRAHMA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR B D DAS MR. S C BISWAS MS. U NANDA MR RITURAJ TIWARI	SC, ELEM. EDU SC, BTC SC, FINANCE
44	<b>WITH</b> <a href="#">WA/192/2023</a>	BALORAM KARMAKAR AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA	SC, ELEM. EDU SC, FINANCE

45	<b>WITH</b> <a href="#">WA/200/2023</a>	SALIMA KHATUN BARBHUIYA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
46	<b>WITH</b> <a href="#">WA/209/2023</a>	GIREN CHANDRA BISWAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, ELEM. EDU SC, AG SC, SEC. EDU. SC, FINANCE
47	<b>WITH</b> <a href="#">WA/229/2023</a>	BURHAN UDDIN LASKAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. N HOQUE MR. P K ROYCHOUDHURY MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU SC, FINANCE
48	<b>WITH</b> <a href="#">WA/230/2023</a>	SHIBU ROY AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU SC, FINANCE
49	<b>WITH</b> <a href="#">WA/231/2023</a>	KARTIK SAHU AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS D DUTTA B BISWAS	SC, ELEM. EDU SC, FINANCE
50	<b>WITH</b> <a href="#">WA/236/2023</a>	NAZRUL ISLAM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. E	MS. A HUSSAIN MS M KURMI MR R ISLAM N CHAKRABARTY S PAUL	SC, ELEM. EDU SC, FINANCE
51	<b>WITH</b> <a href="#">WA/237/2023</a>	BAHARUL ISLAM AND 35 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU
52	<b>WITH</b> <a href="#">WA/261/2023</a>	GIASUDDIN AHMED AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR H MAZUMDER MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
53	<b>WITH</b> <a href="#">WA/273/2023</a>	KUTUBUDDIN MAZUMDAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	SC, ELEM. EDU SC, FINANCE DEPTT.
54	<b>WITH</b> <a href="#">WA/318/2023</a>	GEETA CHETRY AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR H MAZUMDER MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
55	<b>WITH</b> <a href="#">WA/338/2023</a>	PAULAMI CHAKRABORTY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	SC, ELEM. EDU SC, FINANCE
56	<b>WITH</b> <a href="#">WA/341/2023</a>	ANWAR UDDIN MAZARBHUIYA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	SC, ELEM. EDU SC, FINANCE DEPTT.
57	<b>WITH</b> <a href="#">WA/356/2023</a>	LAL BIAKTHANGI RALTE AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS. E	MRS. R DEVI	GA, ASSAM SC, AG SC, DIMA HASAO SC, FINANCE

58	<b>WITH</b> <a href="#">WA/381/2023</a>	NURJAMAN HAQUE @ NURZAMAN HAQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. E	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, ELEM. EDU SC, AG
59	<a href="#">WA/330/2023</a> CAVT. NO.07352/023, FIXED, CAVT./735/2023	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 2 ORS. <b>Versus</b> GIRIN DEKA AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	MR. S P ROY JYOTISH DAS FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2484/2023</a> in <a href="#">WA/330/2023</a>	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 2 ORS. <b>Versus</b> GIRIN DEKA AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	MR. S P ROY JYOTISH DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/2633/2023</a> in <a href="#">WA/330/2023</a>	GIRIN DEKA AND ANR. <b>Versus</b> THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR. S P ROY JYOTISH DAS MS P DEY	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA
60	<a href="#">WA/388/2023</a> FIXED	HIRANYA KUMAR GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. H K DEKA MR. N BORUAH MR. B D DEKA	GA, ASSAM SC, REVENUE
61	<b>WITH</b> <a href="#">WA/43/2024</a>	HASMAT KHAN AND 96 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. A	MR S BORTHAKUR MR. J ABBAS	GA, ASSAM MR. N BORUAH (R4) MR. B D DEKA (R4) MR. A BHATTACHARYYA
62	<a href="#">WA/11/2024</a> FIXED	SHAFIQU L ISLAM KHAN <b>Versus</b> NAIMUDDIN AND 4 ORS.	MR. P J SAIKIA, SR. ADV MR. A M KHAN MR S ISLAM MR T T MONI	SC, P AND R.D.

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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
9)	MR. M RAHMAN	02-04-2024	To	21-04-2024
10)	MR D DEKA	03-04-2024	To	27-04-2024
11)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
12)	MS. M JAIN	08-04-2024	To	23-04-2024
13)	MR. N ALAM	08-04-2024	To	20-04-2024
14)	MR. N SHARMA	08-04-2024	To	22-04-2024
15)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
16)	MR. M H ALI	09-04-2024	To	10-04-2024
17)	MD. A SAHAD	09-04-2024	To	10-04-2024
18)	MD F FARIDI	08-04-2024	To	10-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/6442/2021</a>	RIMJIM BORAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, APSC
2	<a href="#">Cont.Cas(C)/145/2024</a> WITH OFFICE NOTE	BINOD BASUMATARY <b>Versus</b> HEMA CHANDRA SAIKIA AND ANR	MR H P GUWALA MR. A BORO H. DAIMARY	
3	<a href="#">Cont.Cas(C)/190/2024</a>	MASTAN SINGH <b>Versus</b> AJAY KUMAR BHALLA, IAS	MR B PATHAK MR V KUMAR MS M TIWARI	
4	<a href="#">WP(C)/1566/2024</a> FIXED	JOGEN LIGIRA @ JOGEN LIGIRIA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/1073/2024</a> <b>in</b> WP(C)/1566/2024	JOGEN LIGIRA @ JOGEN LIGIRIA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, FINANCE
5	<a href="#">WP(C)/1691/2024</a> FIXED	SANJEEV ROY <b>Versus</b> THE GOVERNMENT OF ASSAM AND 3 ORS.	MR A C BORBORA MRS. R BORBORA MR. U SAIKIA	GA, ASSAM MR. A K BHUYAN (R-1,2,3,4) MS. N CHOUDHURY (R-1,2,3,4) MR. A KHOUND (R-1,2,3,4) MS B BORA (R-1,2,3,4) MR A SHARMA (R-1,2,3,4) MR A TALUKDAR (R-1,2,3,4) MR J DAS (R-1,2,3,4) MS M.CHAKRABORTY (R-1,2,3,4)
6	<a href="#">WP(C)/1848/2024</a>	BYASH JYOTI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI	GA, ASSAM SC, APSC
7	<a href="#">WP(C)/2008/2024</a>	TRAILUKYA DEORI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A BORO MR. S BASUMATARY	GA, ASSAM SC, GAD SC, P H E

8	<a href="#">WP(C)/2019/2024</a>	JOGESH GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	GA, ASSAM
9	<a href="#">WP(C)/2027/2024</a>	AMIT KUMAR THAKUR <b>Versus</b> THE UNION OF INDIA AND ANR	MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
10	<a href="#">WP(C)/2028/2024</a>	RINKU MONI DUTTA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, REVENUE
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
11	<a href="#">I.A.(Civil)/1031/2024</a> in WP(C)/619/2024	RANJAN KR BARUAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS R NATH MR K BISWAKARMA	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/619/2024</a>	RANJAN KR BARUAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS R NATH MR K BISWAKARMA	GA, ASSAM
<b>ADMISSION</b>				
12	<a href="#">WP(C)/6258/2016</a> FIXED	MD. SHAKIR ALAM and 2 ORS <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.M CHANDA MR.S CHOUDHURY MS.S BEGUM MR.A K DAS	C.G.C. MR.A KHANIKAR(R- 2&3) MR.B KALITA(R- 2&3) MS.S BISWAS(R- 2&3) MS.R DEVI ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/112/2017</a> in WP(C)/6258/2016	MD. SHAKIR ALAM and 2 ORS <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.M CHANDA MR.S CHOUDHURY MS.S BEGUM MR.A K DAS	C.G.C. MR.A KHANIKAR(R- 2&3) MR.B KALITA(R- 2&3) MS.S BISWAS(R- 2&3) ASSTT.S.G.I. MS.R DEVI
13	<a href="#">WP(C)/6683/2017</a> FIXED	HIREN CH. DAS and 15 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.D DEKA MR.J PATOWARI	SC, FINANCE(R5) SC, PERSONNEL DEPT.(R6)
14	<a href="#">WP(C)/7576/2018</a> FIXED	KHAGENDRA NATH BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, WATER RESOURCE
15	<a href="#">WP(C)/7628/2018</a> FIXED	LONI BARUAH <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 23 ORS.	MR. P PATHAK MR. A NARZARI	GA, ASSAM MR J C BORAH (R-14) MR. S BORTHAKUR (R-15, R16, R18-R24) MS. S KAKATI (R-15, R-16, R18-R24) MR. C CHAKRAVARTY (R- 15, R16, R18-R24) SC, FINANCE
16	<a href="#">WP(C)/3555/2020</a> FIXED	PRABHAT KUMAR KALITA AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA	MR. A BHATTACHARJEE, SC, PNRD SC, FINANCE DEPTT.
17	<a href="#">WP(C)/628/2021</a> B/O	MD. GAHAN CHA ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, CO OP MR. T ISLAM
	<b>WITH</b> <a href="#">WP(C)/20/2021</a>	MD. GAHAN CHA ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, CO OP MR. T ISLAM (r-5) MS K DAS (r-5)



19	<a href="#">WP(C)/367/2022</a> CAVT. NO.00322/022, FIXED	PRABIR CHANDRA KAKATI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS MR. N K NEOG	GA, ASSAM MR. D C BORAH (r-5) MR. B CHOUDHURY (r-8,9) MR. B GOGOI (r-8,9) DR ANKIT TODI (r-6) MR P NAYAK (R-7) MS RUKMINI BARUA (R-7) MS PADMINI BARUA (R-7) ASSTT.S.G.I. FOR CAVEATOR SC, UPSC
20	<a href="#">WP(C)/6473/2022</a> FIXED	EX G/75613F PRATAP CHHETRI <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. S S BARUAH (C.G.C.) ASSTT.S.G.I.
21	<a href="#">WP(C)/6774/2022</a> CAVT. NO.11882/022, FIXED	MD. RAJA ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	MR. T J MAHANTA (r-8) GA, ASSAM MD. S ALOM (FOR CAVEATOR) MR. M S ALAM (FOR CAVEATOR) MR S J SHAMIM (r-8) SC, REVENUE DY.S.G.I.
22	<a href="#">WP(C)/557/2023</a> FIXED	IMTEYAZ AHMED SIDDIQUI <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	MR. S C KEYAL ( R 6 ) SC, EDU SC, WATER RESOURCE
23	<a href="#">WP(C)/1968/2023</a>	ROHINI PHANGCHOPI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. S C KEYAL ( R 6 ) SC, EDU SC, WATER RESOURCE
24	<a href="#">WP(C)/2982/2023</a> FIXED	SANJEEB KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
25	<a href="#">WP(C)/3319/2023</a> B/O	DIMBESWAR SHARMA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. J PATOWARY MR. D K BAIDYA MR. M S HUSSAIN	MR. D SARMAH (R-6 to 10) MR B KAUSHIK (R-6 to 10) SC, HEALTH
26	<a href="#">WP(C)/5567/2023</a> FIXED	NAYAN DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) GA, ASSAM MR. A TALUKDAR ( R-1) MR. D P BORAH (R-7 & R-8) MR R M DAS (R-2, R-3 & R-4) SC, GMCH SC, HEALTH AND F W SC, G U
27	<a href="#">WP(C)/5569/2023</a> FIXED	RANJANA DEVI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) GA, ASSAM MR. D P BORAH (R-7 & R-8) MR R M DAS (R-2, R-3, R-4) MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U
28	<a href="#">WP(C)/5571/2023</a> FIXED	PRANAB KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) GA, ASSAM MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U

29	<a href="#">WP(C)/5582/2023</a> FIXED	BEAUTY SAHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U
30	<a href="#">WP(C)/5583/2023</a> FIXED	SWADHINATA DEVI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) MR. D P BORA (R-7 & R-8) MR R M DAS (R-2, R-3, R-4) MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U SC, HEALTH
31	<a href="#">WP(C)/5726/2023</a> FIXED	MISBAH UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, REVENUE
<b>ORDERS</b>				
32	<a href="#">Cont.Cas(C)/406/2022</a> FIXED	BHUBON CHANDRA DAS <b>Versus</b> RAJESH PRASAD AND 8 ORS.	MS. B BHUYAN MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	MR. N UPADHAYAY MR. B GOGOI SC, FINANCE DEPTT. SC, IRRIGATION
33	<a href="#">Cont.Cas(C)/702/2022</a> FIXED	PRAMOD BORAH <b>Versus</b> RAKESH KUMAR AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	MR. P N GOSWAMI (R-4) MR. P N GOSWAMI (R-4) MR. P N GOSWAMI (R-4) MR. I KALITA (R-4) MR. D GOGOI (R-1,2,3) MR. D GOGOI (R-1,2,3) MR. R R Gogoi (R-1,2,3)
34	<a href="#">Cont.Cas(C)/703/2022</a> FIXED	UPENDRA NARAYAN DUTTA <b>Versus</b> RAKESH KUMAR AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	MR. P N GOSWAMI (R-4) (R- 1) MR. P N GOSWAMI (R-4) (R- 1) MR. I KALITA (R-4) (R-1) MR. D GOGOI (R-1) MR. D GOGOI (R-1) MR. R R Gogoi (R-1)
35	<a href="#">Cont.Cas(C)/200/2023</a> FIXED	SAMSUL AHMED <b>Versus</b> BORSING RONGPI AND 2 ORS	MR N AHMED MR R A AHMED	MR R M DAS (R-1,2,3) MR. C SHARMA(R-1,2,3) D JAIN(R-1,2,3) P. NAIDING(R-1,2,3)
36	<a href="#">Cont.Cas(C)/737/2023</a> B/O, WITH OFFICE NOTE	JOTIN GOGOI AND 13 ORS <b>Versus</b> NARAYAN KONWAR, I.A.S. AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	
37	<a href="#">I.A.(Civil)/1011/2024</a> FIXED in WP(C)/1443/2024	THE BRAHMAPUTRA CRACKER AND POLYMER LIMITED <b>Versus</b> SUBRATA KUMAR PAL AND 5 ORS	MR. S MITRA MR. S MITRA MR A K BORO MR. R. RAMEEZ	MR SISHIR DUTTA MR S DUTTA DY.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/1443/2024</a>	SUBRATA KUMAR PAL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR SISHIR DUTTA MR S DUTTA	MR. S MITRA (R-2,3) MR. D J DAS (R-1,2) MR A K BORO (R-2,3) MR. R. RAMEEZ (R-2,3) DY.S.G.I. MR S.MITRA (R-2,3)
<b>HEARING</b>				
38	<a href="#">WP(C)/6736/2022</a> PART-HEARD, FIXED	ABDUR REJJAK MONDAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM MR R DHAR, LEARNED COUNSEL FOR RESPONDENTS
39	<a href="#">WP(C)/5008/2017</a> B/O	LALIMIYA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR.R BORAH MR.R PHUKAN MR.P TALUKDAR	GA, ASSAM

40	<a href="#">WP(C)/7109/2021</a> FIXED	L IBOCHOW SINGHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
	<b>WITH</b>			
41	<a href="#">WP(C)/6901/2021</a>	KHAGENDRA ARDAO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
	<b>WITH</b>			
42	<a href="#">WP(C)/128/2022</a>	SURENDRA NATH DIHINGIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
	<b>WITH</b>			
43	<a href="#">WP(C)/4470/2023</a> FIXED	HARI MOHAN DHARIKAR <b>Versus</b> STATE BANK OF INDIA AND 5 ORS	MR. M K CHOUDHURY MR. B K JAIN MS. P C BARNALI NAIR MR. M SARMA	MR. A K SAHEWALLA (R-1 TO 6) MR. W SHARMA (R-1 TO 6) MR D GOSWAMI (R-1 TO 6) MS Z DOLEY (R-1 TO 6)

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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
9)	MR. M RAHMAN	02-04-2024	To	21-04-2024
10)	MR D DEKA	03-04-2024	To	27-04-2024
11)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
12)	MS. M JAIN	08-04-2024	To	23-04-2024
13)	MR. N ALAM	08-04-2024	To	20-04-2024
14)	MR. N SHARMA	08-04-2024	To	22-04-2024
15)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
16)	MR. M H ALI	09-04-2024	To	10-04-2024
17)	MD. A SAHAD	09-04-2024	To	10-04-2024
18)	MD F FARIDI	08-04-2024	To	10-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**  
**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

#### [DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/1091/2020</a> B/O	ASURUDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	J AHMED MR Z RAHMAN MR. M SAIKIA MR A HUSSAIN MR. M A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	<a href="#">WP(C)/2536/2020</a> WITH LCR	SABURJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	<a href="#">WP(C)/2656/2020</a> WITH LCR	ASHED KHAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	<a href="#">WP(C)/3128/2020</a> WITH LCR	SUNIL KUMAR SARKAR @ SUNIL SARKAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. K K BHUYAN MR. R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	<a href="#">WP(C)/3131/2020</a> WITH LCR	MD. MOHIB @ MOHIB MIYAN @ MUHIB HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	<a href="#">WP(C)/3346/2020</a> WITH LCR	SAHERA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	<a href="#">WP(C)/3662/2020</a> WITH LCR	REETA MRIDHA @ REETA MANDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MS A BORAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

8	<a href="#">WP(C)/3827/2020</a> WITH LCR	ABEL ALI SHIKDER @ ABEL ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
9	<a href="#">WP(C)/4117/2020</a> WITH LCR	DIPTI NAG <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. P KATAKI MR D CHAKRABORTY MR D KALITA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	<a href="#">WP(C)/4230/2020</a> WITH LCR	SHAMALA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D P CHALIHA MS M ROY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	<a href="#">WP(C)/4240/2020</a> WITH LCR	HASAN ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	<a href="#">WP(C)/5739/2020</a> WITH LCR	BAHATAN NESSA <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	<a href="#">WP(C)/2014/2024</a>	ISAB ALI @ MD ISWAB ALI @ ISOB ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
14	<a href="#">WP(C)/2022/2024</a>	GOBINDA MODAK <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MS. U NANDA MS A BORAH MS. J GHOSH	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
15	<a href="#">WP(C)/2025/2024</a>	MUSSTT ROHIMA BEGUM @ RAHIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S M ABDULLAH P MD S HOQUE MR. M DEKA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				
16	<a href="#">WP(C)/3789/2017</a> FIXED, WITH WP(C)/3785/2017 (D/O)	AKLIMA KHATUN <b>Versus</b> THE UNION OF INDIA and 9 ORS.	MR.M R KHANDAKAR	GA, ASSAM SC, ASEC SC, ELECTION COMMISSION. ASSTT.S.G.I.
17	<a href="#">WP(C)/7138/2017</a> FIXED	SUNITY SEAL <b>Versus</b> UNION OF INDIA and 2 ORS	MS.A KAUSHAR MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM ASSTT.S.G.I.
18	<a href="#">WA/106/2024</a> FIXED, WITH OFFICE NOTE	PRAKASH PHUKAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. SURAJIT DUTTA MR. M DUTTA MR K M BORA	GA, ASSAM DY.S.G.I.
<b>ORDERS</b>				
19	<a href="#">Review.Pet./116/2020</a> IN WP(C)/6376/2018 (D/O), WITH REVIEW PET./66/2019 (D/O), LCR	PHULJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	<a href="#">Review.Pet./29/2021</a> IN WP(C)/7692/2017 (D/O), WITH LCR	AJBAHAR ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
21	<a href="#">PIL/48/2023</a> FIXED, WITH OFFICE NOTE	WE FOR GUWAHATI FOUNDATION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MS. A VERMA MS. D GHOSH MS H BETALA	SC, ELEM. EDU GA, ASSAM SC, CBSE

22 [I.A.\(Civil\)/857/2024](#)  
FIXED, WITH LCR  
in WP(C)/7294/2023

MD ISMAIL HUSSAI @ ISMAIL HUSSAIN @ MR S HOQUE  
ISMAIL ALI M ISLAM

GA, ASSAM  
DY.S.G.I.  
SC, F.T  
SC, ECI

**WITH**

[WP\(C\)/7294/2023](#)

MD ISMAIL HUSSAI @ ISMAIL HUSSAIN @ GA, ASSAM  
ISMAIL ALI MR S HOQUE

DY.S.G.I.

**Versus**  
THE UNION OF INDIA AND 5 ORS  
M ISLAM  
SC, ECI  
SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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11)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
12)	MS. M JAIN	08-04-2024	To	23-04-2024
13)	MR. N ALAM	08-04-2024	To	20-04-2024
14)	MR. N SHARMA	08-04-2024	To	22-04-2024
15)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
16)	MR. M H ALI	09-04-2024	To	10-04-2024
17)	MD. A SAHAD	09-04-2024	To	10-04-2024
18)	MD F FARIDI	08-04-2024	To	10-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Tuesday,9th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">WP(C)/6723/2013</a>	KUSHAL KOWAR DEKA and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.M K CHOUDHURY MR.S HUSSAIN MR.N BARUAH MR.T N SRINIVASAN	MR.B BANERJEE(R- 6-8)(-9) GA, ASSAM MS.C MOZUMDARR- 6-8R-9 MR. R MAZUMDAR MRS P RAI MS.M BARMAN MS.M DEB(R- 6-8) MR.D F A AHMED(R- 6-8) MR.J LASKAR(R- 6-8) MS.D GHOSH MR H BEZBARUA MR.A DEY(R- 6-8) MR.M ISLAM MR.A MOBARAQUE(R- 6-8) MR. S DUTTA (SC, FOREST DEPT.) MS.B GOGOI MS. P K DEVI
	<b>WITH</b> <a href="#">MC/78/1997</a> <b>in</b> WP(C)/6723/2013	L CHETIA <b>Versus</b> M SHARMA	MR. A BHAGAWATI MRS A HAZARIKA MR. SK MUKTAR	MR. PK ROY MR. GP BHOWMIK
2	<b>WITH</b> <a href="#">WP(C)/4294/2020</a>	KUSHAL KONWAR DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, PERSONAL DEPT. SC, FOREST
3	<b>WITH</b> <a href="#">WP(C)/4948/2020</a>	KUSHAL KOWAR DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, FOREST SC, PERSONNEL DEPT.
	<b>WITH</b> <a href="#">I.A.(Civil)/92/2021</a> <b>in</b> WP(C)/4948/2020	ASHOK KR. DEV CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R GOSWAMI MISS. P KALITA MS. R DEVI	SC, APSC SC, APSC

4 **WITH**  
[WP\(C\)/1148/2021](#)  
CAVT. NO. 01302/021,

KUSHAL KONWAR DEKA AND ANR  
**Versus**  
THE STATE OF ASSAM AND 9 ORS

MR. A BARKATAKI  
MR P BHARDWAJ  
MR. M SARMA

MR. K N CHOUDHURY  
GA, ASSAM  
SC, APSC  
MR. R GOSWAMI  
SC, FOREST  
FOR CAVEATOR  
MS. U BHATTACHARYYA  
MS. R DEVI

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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
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# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 7

[THIS BENCH WILL SIT AT 10:15 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### HEARING

1	<a href="#">PIL(Suo Moto)/1/2020</a>	XXXX <b>Versus</b> IN RE - THE STATE OF NAGALAND AND 7 ORS	MR. C T. JAMIR MR. W JAMIR MR. A PONGENER	MR. K A RONGMEI MR A DASGUPTA (R7) MR. S DUTTA S N SARMA MS B DAS (R7) MR. K KALITA MR. C SHARMA MR S DUTTA (R7) MR. T B JAMIR MS. V SUOKHRIE MR P SURIEN MS. A WALLING
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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 7**

[CIVIL BENCH-IV

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH OF HIS LORDSHIP AND HONOURABLE  
MR. JUSTICE MANISH CHOUDHURY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/6490/2021</a>	ARUN KUMAR BARMAN <b>Versus</b> THE DIMA HASAO AUTONOMOUS COUNCIL AND 5 ORS	MR S BORTHAKUR MR. P K BORAH	GA, ASSAM SC, NHAI SC, DIMA HASAO
2	<a href="#">WP(C)/1911/2024</a> CAVT. NO.02892/024, FIXED	M/S GERAMARI GAON PANCHAYAT MEEN SAMABAY SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR S KHOUND MR D J MEDHI FOR CAVEATOR SC, FISHERY
3	<a href="#">WP(C)/2021/2024</a>	M/S R L ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R K DUTTA MR. U J SAIKIA MS M DAS	SC, HANDLOOM AND TEXTILE SC, FINANCE
<b>ORDER NO STEPS</b>				
4	<a href="#">WP(C)/2232/2022</a>	M/S SARAIGHAT SECURITY AND SERVICES <b>Versus</b> ASSAM AGRICULTURAL UNIVERSITY AND 4 ORS (E)	MR. S C KEYAL MR R K MOUR	SC, AAU
<b>ADMISSION</b>				
5	<a href="#">WP(C)/460/2015</a> FIXED	KAMAL KUMAR DAS <b>Versus</b> UNITED BANK OF INDIA and 3 ORS	MR.A K BHUYAN MS.B BHUYAN MR.A CHOUDHURY MS.P PATHAK	MS.N MODI(R-1 to 3) MR.S DUTTA(R-1 to 3) MR.C SHARMA(R-1 to 3) MR.SIDHANT DUTTA(R-1 to 3)
6	<b>WITH</b> <a href="#">WP(C)/309/2015</a>	KAMAL KUMAR DAS <b>Versus</b> UNITED BANK OF INDIA and 3 ORS	MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MR.A CHOUDHURY MS.P PATHAK MS.B BORA	MS.N MODI(R- 1 TO 3) MR.S DUTTA(R- 1 TO 3) MR.C SHARMAR- 1 TO 3 MR.SIDHANT DUTTA(R- 1 TO 3)
7	<a href="#">WP(C)/1882/2020</a>	M/S. TECTONICSO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA	SC, PWD

8	<a href="#">WP(C)/5275/2020</a>	M/S RANEL ASSOCIATES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. A VERMA MS. S KHANIKAR	SC, HIGHER EDU SC, PWD SC, FINANCE
9	<a href="#">WP(C)/5296/2020</a>	M/S DEVI UDYOG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, PNRD GA, ASSAM SC, FINANCE
10	<a href="#">WP(C)/6498/2021</a>	MAHENDRA CHOUHAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M SARANIA MD. S U AHMED MR H MEDHI MS N RAI	GA, ASSAM MR. B CHAKRAVARTY (r-6) MR. A K DUTTA (C.G.C., R1) MR. S UPADHAY (r-6) MS. A LALA (r-6) SC, WPT AND BC ASSTT.S.G.I. SC, I O C
<b>WITH</b>				
11	<a href="#">WP(C)/2093/2021</a> CAVT. NO. 02182/021,	DHRUBA KODEL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P SARMAH MR B SINHA MR. S UPADHAY	MR. M K CHOUDHURY (R- 6,7) GA, ASSAM MR. M SARANIA (R 5) MR P BHARDWAJ (R-6,7) MR H MEDHI SC, WPT AND BC FOR CAVEATOR
12	<a href="#">WP(C)/1852/2022</a>	M/S TRIBENI ASSOCIATE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. T HUSSAIN	GA, ASSAM MRS. R S DEURI, SC, SOIL CONSERVATION DEPARTMENT
13	<a href="#">WP(C)/2491/2022</a>	R M CARGO AND ANR <b>Versus</b> THE UNION OF INDIA AND 12 ORS	MR. P D NAIR MR G ALAM MS J KHANOM MR. F AHMED	MR. R K D CHOUDHURY, DY. S.G.I ASSTT.S.G.I.
14	<a href="#">WP(C)/3685/2022</a>	RUHIT HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	SC, WATER RESOURCE SC, FINANCE
15	<a href="#">WP(C)/4260/2022</a>	M/S RAITANI ENGINEERING WORKS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	SC, PWD
<b>WITH</b>				
16	<a href="#">WP(C)/4258/2022</a>	M/S RAITANI ENGINEERING WORKS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	SC, PWD
17	<a href="#">WP(C)/4814/2022</a>	M/S SHIV ALLOYS STEEL <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL MR. B PRASAD MR P J BORAH	SC, APDCL
18	<a href="#">Arb.P./31/2023</a>	M/S CHIRAG ENFIELD AND 3 ORS. <b>Versus</b> SMTI. MINA GUPTA AND ANR.	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	MR P BARUAH MR. P DAS MR. N N DUTTA
19	<a href="#">Arb.P./47/2023</a>	MS RKE-SHIMRAY (JV) <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR G RAHUL MR. D M NATH MR. D J KAPIL	MS. B SARMA DY.S.G.I.
20	<a href="#">Arb.P./49/2023</a>	BHARTIA INFRA PROJECTS LTD., <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED	MR. S S ROY DY.S.G.I.
21	<a href="#">WP(C)/434/2024</a> FIXED	PRASAD AND COMPANY (PROJECT WORKS) PVT. LTD. AND ANR <b>Versus</b> NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED (NBCC) INDIA LTD. AND 7 ORS	MR. H. BURAGOHAIR MS. H BORAH	MR. A THAKUR (r-1 to 6) MR. J PATOWARY (r-8) MS. J R THAKUR (r-1 to 6)) N GAUTAM (r-8)

22	<b>WITH</b> <a href="#">WP(C)/787/2024</a>	PRASAD AND COMPANY (PROJECT WORKS) PVT LTD AND ANR <b>Versus</b> NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED AND 6 ORS	MR. H. BURAGOHAJN M BURAGOHAJN MS A DEVI MS. H BORAH S NATH C AGARWAL	MR. A THAKURIA (R-1 to 6) MR. J PATOWARY (R-7) MS. J R THAKUR (R-1 to 6) MS N MAHANTA (R-7)
<b>ORDERS</b>				
23	<a href="#">WP(C)/7289/2021</a>	SMTI. PALASHI NATH MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM SC, FOREST
24	<a href="#">Cont.Cas(C)/139/2022</a>	ASSAM INSTITUTE OF HEALTH ALLIED SCIENCE <b>Versus</b> KASTURI BHARALI AND ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR. R K D CHOUDHURY (r-3) MR S P DAS MS. L DEVI (r-2) MR. K K PARASAR
25	<a href="#">Cont.Cas(C)/352/2022</a>	M/S UDAY DISTRIBUTORS AND ANR <b>Versus</b> B KALYAN CHAKRAVARTHY AND 3 ORS (B)	MR R SINGHA	MR S M T CHISTIE (R-1,4) MR. N J KHATANIAR (R1,4) MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r- 2)
26	<a href="#">WP(C)/3536/2022</a>	RITA CHHETRY <b>Versus</b> THE EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS.	MR B K MISHRA MR. S ISLAM MR A HAWARI	SC, EPF
27	<a href="#">WP(C)/4321/2022</a>	LSR INFRACON PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MISS S ROY MD F FARIDI	GA, ASSAM
28	<a href="#">Arb.P./32/2023</a>	BASANTA KUMAR GOGOI <b>Versus</b> JITU MONI MEDHI	MR R SENSUA G KAUSHIK	
29	<a href="#">Cont.Cas(C)/178/2023</a>	BIJIL RAY @ MONORONJAN RAY <b>Versus</b> NARAYAN KONWAR AND 3 ORS	MR. S K DAS MR R KARIM	MR. S K TALUKDAR (R-1)
30	<a href="#">Cont.Cas(C)/341/2023</a>	MOZAFFOR HUSSAIN <b>Versus</b> BIKRAM KAIRI, IAS AND 2 ORS	MR. M R KHANDAKAR	
31	<a href="#">WP(C)/124/2024</a>	M/S GAUHATI INDUSTRIAL SPARES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R K DUTTA MR. U J SAIKIA MS M DAS	SC, HANDLOOM AND TEXTILE SC, FINANCE
32	<a href="#">WP(C)/574/2024</a> FIXED	BIDINTHA KACHARI <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC
33	<a href="#">WP(C)/1181/2024</a> FIXED	HITENDRA PEGU <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. D P BORAH	MR. S S ROY (R-2,3) MR. S BORTHAKUR(R-2,3) MR. S BORTHAKUR(R-2,3) MR. D J DAS (R-1) DY.S.G.I.
34	<a href="#">WP(C)/1494/2024</a> FIXED	MADHAB SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R K TALUKDAR MR. D BORAH K BARMAN MS P SINGH	GA, ASSAM
<b>HEARING</b>				
35	<a href="#">WP(C)/7324/2013</a> FIXED	GROUP M MEDIA INDIA PVT. LTD. and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK	MR.K N CHOUDHURY GA, ASSAM MR.S SARMA MR.N UPADHAYA MR.M MAHANTA MS.A DEKA ADDL. AG, ASSAM MS.A BORPUJARI
36	<a href="#">WP(C)/5180/2014</a> FIXED, WITH LCR	M/S KAKADONGA TEA ESTATE PVT. LTD. and ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM MS.M THAKURIA MS.P KALITA MRS.A BHATTACHARYYA

37 [WP\(C\)/3719/2017](#)  
FIXED

JITEN DEKA  
**Versus**  
THE STATE OF ASSAM and 4 ORS.

MR.S K BARKATAKI  
MR.D K NATH  
MS.B SHARMA

GA, ASSAM  
MR S KHOOND(R-5)  
MR.D DAS Sr.Adv.R-5

38 [WP\(C\)/3109/2023](#)  
FIXED

SURENDRA BORO  
**Versus**  
THE STATE OF ASSAM AND 6 ORS

MR G CHOUDHURY  
MR. N DUBEY  
MS P PHUKAN  
MS. M DAIMARY  
MS M N KONYAK

MR. T J MAHANTA (r-7)  
MR. I H LASKAR (r-7)  
MR. P K DEKA (r-7)  
MR. P DAIMARY (r-7)  
MR. R. KARIM (r-7)  
SC, BTC  
SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[CIVIL BENCH-V

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/1427/2024</a> FIXED	MINA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A K SAHEWALLA MR D GOSWAMI MS Z DOLEY	GA, ASSAM
2	<a href="#">WP(C)/1430/2024</a> FIXED	PANKAJ KUMAR NANDA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS A DAS MS. U NANDA MR. A K DAS	GA, ASSAM SC, NHAI SC, REVENUE SC, PWD
<b>WITH</b>				
3	<a href="#">WP(C)/4596/2022</a>	CHETAN PASARI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
<b>WITH</b>				
4	<a href="#">WP(C)/4597/2022</a>	PRADIP TIBREWAL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
<b>WITH</b>				
5	<a href="#">WP(C)/4921/2022</a>	SMT. DALJEET KAUR JASSAL @ DALJIT KAUR JASSAL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
6	<a href="#">WP(C)/1880/2024</a> FIXED	NIRUPAMA TALUKDAR AND 2 ORS <b>Versus</b> STATE BANK OF INDIA AND 2 ORS.	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	
7	<a href="#">WP(C)/2007/2024</a>	PASUPATI DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D CHOUDHURY MR M CHOUDHURY MR S DIFUSA	SC, HEALTH
8	<a href="#">WP(C)/2020/2024</a>	NAYAN MONI HAZARIKA <b>Versus</b> THE CHIEF INFORMATION COMMISSIONER, CENTRAL INFORMATION COMMISSION AND 2 ORS	PETITIONER IN PERSON	
9	<a href="#">WP(C)/2023/2024</a>	ANANTA SMITH ANR <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, REVENUE

**ADMISSION**

10	<a href="#">WP(C)/3691/2023</a> FIXED	SAIDUL ISLAM AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MR. R ISLAM MR. N BARDOLOI	GA, ASSAM SC, BTC
11	<a href="#">WP(C)/3712/2023</a> FIXED	MD. AJIJUL SHEIKH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MR. R ISLAM MR. N BARDOLOI	GA, ASSAM SC, BTC
12	<a href="#">WP(C)/7109/2023</a> CAVT. NO.11622/023, FIXED, WITH CAVT. 1162/2023	JAHIR UDDIN LASKAR AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 18 ORS	MR. S BANIK MS F BEGUM	SC, CO OP GA, ASSAM MR M J QUADIR (FOR CAVEATOR) MR. A K HANNAN (FOR CAVEATOR)
13	<a href="#">WP(C)/532/2024</a> FIXED	MD. FARUQUE HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
14	<a href="#">WP(C)/1873/2024</a> FIXED	RANA SAIDUR ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM
<b>ORDERS</b>				
15	<a href="#">I.A.(Civil)/1987/2022</a> in WP(C)/1022/2022	M/S MAA TRANSPORT CARRIERS AND ANR. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	C.G.C.
	<b>WITH</b> <a href="#">WP(C)/1022/2022</a>	M/S MAA TRANSPORT CARRIERS AND ANR. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	MR. B CHAKRABORTY (R-6) MR. S S ROY MR. S S ROY MRS P HAZARIKA (R-6) ASSTT.S.G.I.
16	<a href="#">I.A.(Civil)/3435/2022</a> in WP(C)/6842/2022	BISWESWARI PATIR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/6842/2022</a>	BISWESWARI PATIR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N N KARMAKAR MR G BORDOLOI MUSTAFIJUR RAHMAN MS. J BURAGOHAIN MS A MESEN	GA, ASSAM
17	<a href="#">Review.Pet./125/2023</a> CAVT. NO.12392/023, FIXED, WITH CAVT. 1239/2023, WITH WP(C)/3053/2022 (D/O)	PIYAR ALI SARKAR <b>Versus</b> NAUSAD ALI AND 4 ORS.	MR B D DAS MRS R DEKA MR D BANIA MR. S R ISLAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI MR. M CHETIA, GA, ASSAM
18	<a href="#">WP(C)/499/2024</a> FIXED	LILIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. F A HASSAN MS. U NANDA	GA, ASSAM
<b>HEARING</b>				
19	<a href="#">WP(C)/3496/2016</a> FIXED	DEBI PRASAD AGARWALA FOGLA and ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR.S P ROY MR.K RAJBONGSHI MS.B BAISHYA MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA MS K BHATTACHARYYA MRA K RAI	MR.K AGARWAL(R-5) GA, ASSAM MR.B BRAHMA(R-5) MR.B DASR-5 MR.W SHARMA(R-5)

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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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8)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
9)	MR. M RAHMAN	02-04-2024	To	21-04-2024
10)	MR D DEKA	03-04-2024	To	27-04-2024
11)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
12)	MS. M JAIN	08-04-2024	To	23-04-2024
13)	MR. N ALAM	08-04-2024	To	20-04-2024
14)	MR. N SHARMA	08-04-2024	To	22-04-2024
15)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
16)	MR. M H ALI	09-04-2024	To	10-04-2024
17)	MD. A SAHAD	09-04-2024	To	10-04-2024
18)	MD F FARIDI	08-04-2024	To	10-04-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**  
**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH OF HONOURABLE MR. JUSTICE  
K.R. SURANA AND HONOURABLE MR. JUSTICE  
MANISH CHOUDHURY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.A./103/2024</a>	RAFIQUE UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/344/2024</a> in Crl.A./103/2024	RAFIQUE UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR K UDDIN MR. A K AZAD MR M HUSSAIN	
2	<a href="#">Crl.A./104/2024</a>	MD. JE HARUL ALI <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/345/2024</a> in Crl.A./104/2024	MD. JE HARUL ALI <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	
3	<a href="#">Crl.A./105/2024</a>	BRAJEN KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P DAS MR A SARMA A DAS MS N BARUAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/346/2024</a> in Crl.A./105/2024	BRAJEN KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P DAS MR A SARMA A DAS MS N BARUAH	PP, ASSAM
<b>ORDERS</b>				
4	<a href="#">I.A.(Crl.)/343/2024</a> in Crl.A./2694/2024	AJODHYA PRASAD MISHRA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM

**WITH**  
[CrI.A./2694/2024](#)  
(Filing Number)

AJODHYA PRASAD MISHRA  
**Versus**  
THE STATE OF ASSAM AND ANR G

MR H R A CHOUDHURY

**WITH**  
[I.A.\(CrI.\)/2696/2024](#)  
(Filing Number)

AJODHYA PRASAD MISHRA  
**Versus**  
THE STATE OF ASSAM AND ANR G

MR H R A CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
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18)	MD F FARIDI	08-04-2024	To	10-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[CRIMINAL SINGLE BENCH

THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./942/2024</a>	AMAR DEKA <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR A RAZZAK	PP, ASSAM
2	<a href="#">Bail Appln./1058/2024</a>	DHANANJAY BAINAB <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
3	<a href="#">Bail Appln./1059/2024</a>	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	PP, ASSAM
4	<a href="#">Bail Appln./1064/2024</a>	BHANU BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
<b>MOTION</b>				
5	<a href="#">AB/18/2024</a>	GOLAM HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
<b>ADMISSION</b>				
6	<a href="#">WP(C)/3665/2023</a> FIXED	RABINDRA NATH BARMAN <b>Versus</b> THE GAUHATI HIGH COURT	MR. P K TIWARI MR. A R GOGOI	SC, GHC
	<b>WITH</b> <a href="#">I.A.(Civil)/2305/2023</a> in WP(C)/3665/2023	RABINDRA NATH BARMAN <b>Versus</b> THE GAUHATI HIGH COURT	MR. P K TIWARI	SC, GHC
<b>BAIL HEARING (BA)</b>				
7	<a href="#">Bail Appln./400/2024</a> WITH CASE RECORD(SCANNED COPY)	BIKRAM PAUL @ BIPLAB <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S DAS MR S HOQUE MR K DEKA	PP, ASSAM
8	<a href="#">Bail Appln./835/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MAJINDER SINGH <b>Versus</b> THE UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI	SC, NCB

9	<a href="#">Bail Appln./916/2024</a> WITH OFFICE NOTE, FIXED	MAHIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR H A AHMED MR. R ISLAM	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
10	<a href="#">AB/2065/2023</a>	RASMIL ALI <b>Versus</b> THE STATE OF ASSAM	MR. B DEKA MR. D DEKA MS N T MANPOONG	
11	<a href="#">AB/2509/2023</a>	MIZANUR RAHMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
12	<a href="#">AB/2510/2023</a>	EJAS ALI KHAN <b>Versus</b> THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
13	<a href="#">AB/2881/2023</a>	ANOWARA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A A AHMED	PP, ASSAM
14	<a href="#">AB/3076/2023</a>	HASSAN SHAHRUKH AHMED <b>Versus</b> THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
15	<a href="#">AB/3198/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RAHIM KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B P BORAH MR P J DUTTA A KHANDAKAR	PP, ASSAM
16	<a href="#">AB/3542/2023</a>	CHANA MIA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
17	<a href="#">AB/3564/2023</a>	DITU DAS <b>Versus</b> THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
18	<a href="#">AB/3570/2023</a> WITH CASE RECORD(SCANNED COPY)	ASAD UDDIN <b>Versus</b> THE STATE OF ASSAM	MS. D SINHA	PP, ASSAM
19	<a href="#">AB/3701/2023</a>	BIKASH SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
20	<a href="#">AB/3858/2023</a>	PURNA KANTA MEDAK <b>Versus</b> THE STATE OF ASSAM	MR. S N KRISHNATRAYA MS D K DOLEY	PP, ASSAM
21	<a href="#">AB/4243/2023</a>	ABINASH DAS <b>Versus</b> STATE OF ASSAM	MR. B K DAS MS. P DAS	MR M AHMED MD A ISLAM PP, ASSAM
22	<a href="#">AB/4291/2023</a>	ABDUL MOHIB CHOUDHURY @ ABDUL MUHIT CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. R MAJUMDAR MS. J GHOSH	PP, ASSAM
23	<a href="#">AB/131/2024</a>	KULDIP DAS <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	PP, ASSAM
24	<a href="#">AB/179/2024</a>	MEHER ALI MONDAL AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI S R GOGOI MS M BORAH	PP, ASSAM
25	<a href="#">AB/223/2024</a>	AKRI ZAMAL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
26	<a href="#">AB/634/2024</a>	AZIZUL AHMED <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
<b><u>ORDERS</u></b>				
27	<a href="#">I.A.(CrI.)/298/2024</a> in AB/728/2024	MAMANI DEKA <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MS. P BASFORE MR B SARKAR	PP, ASSAM

WITH  
[AB/728/2024](#)

MAMANI DEKA  
**Versus**  
THE STATE OF ASSAM

MR. M KALITA  
MS. P BASFORE

PP, ASSAM

28 [I.A.\(CrI.\)/337/2024](#)  
in [AB/482/2024](#)

PANKAJ CHAUHAN AND 2 ORS  
**Versus**  
THE STATE OF ASSAM

MR. D GOGOI  
MR. R BORA

PP, ASSAM

WITH  
[AB/482/2024](#)

PANKAJ CHAUHAN AND ORS  
**Versus**  
THE STATE OF ASSAM

MR. D GOGOI  
MR. R BORA

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
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15)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
16)	MR. M H ALI	09-04-2024	To	10-04-2024
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**[ For Tuesday,9th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V, ALONG WITH BAIL MATTERS OF ALL CATEGORIES]

[THIS BENCH WILL TAKE UP HEARING LIST DATED 04-03-2024 TO 10-04-2024 LISTED BEFORE HIS LORDSHIP, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/7621/2022</a> FIXED	BIJU DEVI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA	SC, SEC. EDU. SC, SEBA
	<b>WITH</b> <a href="#">WP(C)/7613/2022</a>	ISMAIL HOQUE AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
	<b>WITH</b> <a href="#">WP(C)/7615/2022</a>	ANJAN KUMAR NATH AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
	<b>WITH</b> <a href="#">WP(C)/7655/2022</a>	SURUT ZAMAN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
	<b>WITH</b> <a href="#">WP(C)/7686/2022</a>	ABDUL GANI MONDAL AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA	SC, SEC. EDU. SC, SEBA
	<b>WITH</b> <a href="#">WP(C)/7871/2022</a>	FARUK KHAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
7	<a href="#">WP(C)/3904/2023</a>	MD. ABDUL HALIM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M SAIKIA	SC, ELEM. EDU SC, BTC
8	<a href="#">WP(C)/4472/2023</a>	DANDI HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, FINANCE

9	<a href="#">WP(C)/6709/2023</a>	RAJARSHI BHATTACHERJEE <b>Versus</b> INDUSIND BANK LTD AND 2 ORS	MS. T ROY MR B MALAKAR MS M ROY MS. U BARUAH	MR G SAIKIA MR. D BARUAH
10	<a href="#">WP(C)/6936/2023</a>	SMITA ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR B P SARMAH B SAHA	SC, HEALTH
11	<a href="#">WP(C)/7438/2023</a>	EBADUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	G UDDIN MR H I CHOUDHURY P ADHIKARI MR A K AZAD	SC, P AND R.D. SC, FINANCE
12	<a href="#">WP(C)/7458/2023</a>	BARENYA RANJAN BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J PATOWARY	GA, ASSAM SC, AG MR. S K MEDHI (r-4) SC, REVENUE
13	<a href="#">WP(C)/7570/2023</a>	AJANTA RAI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A MANNAF MD A S ALI	SC, AG SC, A.H and V. DEPT.
14	<a href="#">WP(C)/627/2024</a> FIXED	HAJERA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J ISLAM MR. A. HUSSAIN	SC, P AND R.D. GA, ASSAM SC, FINANCE
15	<a href="#">WP(C)/1002/2024</a> FIXED	BHANU GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. S U AHMED MR A HAWARI	SC, ELEM. EDU SC, AG SC, FINANCE
16	<a href="#">WP(C)/1123/2024</a>	DURLOVE GOHAIN AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F U BARBHUIYA MS S DAS	SC, FOREST SC, FINANCE
17	<a href="#">WP(C)/1760/2024</a> FIXED	BIKASH KUMAR PATAR AND 16 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	MS. B SARMA DY.S.G.I.
18	<a href="#">WP(C)/2003/2024</a>	SAYRA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. M A OZAH	GA, ASSAM SC, SEC. EDU.
19	<a href="#">WP(C)/2004/2024</a>	ASHIS DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU SC, FINANCE
20	<a href="#">WP(C)/2005/2024</a>	SAJAL DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
21	<a href="#">WP(C)/2017/2024</a>	PURNA PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R SARMA MS. S D SAIKIA	GA, ASSAM SC, SEC. EDU.
22	<a href="#">WP(C)/2024/2024</a> B/O	SANKARJIT DAS AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
23	<a href="#">WP(C)/2026/2024</a>	KAMALINI DEVI @ KOMOLINI DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BORAH K BARMAN MS P SINGH	GA, ASSAM SC, APDCL SC, FINANCE
24	<a href="#">WP(C)/2029/2024</a>	MANJIT KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR. N G KUNDU MS. P UPAMANYU MR REZABUL HOQUE	SC, HIGHER EDU GA, ASSAM SC, BTC SC, U G C
25	<a href="#">WP(C)/2031/2024</a>	SAYYED ALAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR S ABDULLAH	SC, TRANSPORT DEPARTMENT, ASSAM SC, FINANCE
<b>ADMISSION</b>				
26	<a href="#">WP(C)/2888/2018</a> FIXED	SMT. PRANITA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U DUTTA MR. D SARMAH	GA, ASSAM MR R DHAR, SC, HANDLOOM & TEXTILE DEPARTMENT MR. ABU JAHID (R2-R5) MD K RAHMAN (R2-R5)

27	<a href="#">WP(C)/1482/2021</a> FIXED, WITH WP(C)/6896/2018 (D/O)	RASHMI REKHA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
28	<a href="#">WP(C)/2888/2021</a> FIXED	BANKIM DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS P RAI MR H BEZBARUA MR H J SAIKIA Y SULTANA	SC, ELEM. EDU
29	<a href="#">WP(C)/4321/2021</a> FIXED	KAMALI BARO @ KAMALI BORO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI	SC, PWD SC, FINANCE
30	<a href="#">WP(C)/5750/2021</a> FIXED	DR. GOPAL PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	SC, HIGHER EDU SC, AG (A AND E) MR J PAYENG MR. B PEGU SC, FINANCE
31	<a href="#">WP(C)/6517/2022</a> FIXED	SIEMNGUL HMAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	GA, ASSAM MR. B K BHAGAWATI (r-5) MS. M D BORAH (R-3) MS H TERANGPI (r-5) SC, FINANCE
32	<a href="#">WP(C)/2254/2023</a> B/O	PRAKASH DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
33	<a href="#">WP(C)/6155/2023</a> B/O	RAJU KALITA <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR H BARUAH MR P P PHUKAN	DY.S.G.I.
34	<a href="#">WP(C)/6867/2023</a> FIXED	MD IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. F A FAROOQUE	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
35	<a href="#">WP(C)/7344/2023</a> B/O	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, SEC. EDU. SC, SSA
36	<a href="#">WP(C)/7453/2023</a> FIXED	GANESH BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM
37	<a href="#">WP(C)/1520/2024</a> FIXED	DIBAKAR MALI <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 5 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	GA, ASSAM SC, AG SC, GMC

**BAIL HEARING**

38	<a href="#">AB/1715/2023</a>	IKRAMUL HUSSAIN <b>Versus</b> STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
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**ORDERS**

39	<a href="#">I.A.(CrI.)/537/2020</a> AB 4412/2019(D/O) in AB/4412/2019	THE STATE OF ASSAM <b>Versus</b> ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	MR S H SIKDAR MR M HOQUE
40	<a href="#">I.A.(CrI.)/419/2023</a> AB 683/2023(D/O) in AB/683/2023	GITARTHA SAIKIA, <b>Versus</b> DEBRAJ BORGHAIN AND ANR.	MR. S U AHMED MR A HAWARI	MR S M ABDULLAH (R-1) MD S HOQUE (R-1) MR. S RAHMAN (R-1) MD R ISLAM (R-1) PP, ASSAM
41	<a href="#">I.A.(CrI.)/760/2023</a> BA 885/2022(D/O) in Bail Appln./885/2022	DHIRAJ DEY <b>Versus</b> THE STATE OF ASSAM,	MR H BARUAH MR P BORAH MR P P PHUKAN	MR. R SARMA (r-3) PP, ASSAM
42	<a href="#">I.A.(Civil)/1057/2024</a> in WP(C)/576/2024	NOOR ZAMAN KAZI <b>Versus</b> THE COMMISSIONER AND SECRETARY AND ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/576/2024</a>	NOOR ZAMAN KAZI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU GA, ASSAM



43	<a href="#">WP(C)/1731/2024</a> FIXED	GOBINDA PAUL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A MANNAF MD A S ALI	SC, ELEM. EDU GA, ASSAM SC, SSA
<b>HEARING</b>				
44	<a href="#">WP(C)/7682/2016</a> PART-HEARD, FIXED	DIGANTA HALOI <b>Versus</b> NUMALIGARH REFINERY LTD and 4 ORS.	MR.N DUTTA MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR.R B GOHAIN	MR.R ISLAM(R-5) MR.U K NAIR(R-5) MS.A VERMA(R-5) MS.S KHANIKARR-5 MR. A DHAR MS.P BORGOHAIN(R-5)
45	<b>WITH</b> <a href="#">WP(C)/6151/2016</a>  CAVT. NO. 1084/2016	PANKAJ BORO <b>Versus</b> NUMALIGARH REFINERY LIMITED and 4 ORS	MR.R SARMA MR.K GOSWAMI MR.J GOGOI	MS.S KHANIKAR FOR CAVEATOR MR. A DHAR MR.K K NAIR (FOR CAVEATOR) MRS A VERMA (FOR CAVEATOR)

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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
9)	MR. M RAHMAN	02-04-2024	To	21-04-2024
10)	MR D DEKA	03-04-2024	To	27-04-2024
11)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
12)	MS. M JAIN	08-04-2024	To	23-04-2024
13)	MR. N ALAM	08-04-2024	To	20-04-2024
14)	MR. N SHARMA	08-04-2024	To	22-04-2024
15)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
16)	MR. M H ALI	09-04-2024	To	10-04-2024
17)	MD. A SAHAD	09-04-2024	To	10-04-2024
18)	MD F FARIDI	08-04-2024	To	10-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CIVIL BENCH-I, ALONG WITH BAIL MATTERS  
OF ALL CATEGORIES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./61/2024</a> WITH OFFICE NOTE	SEKENDAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
2	<a href="#">Bail Appln./1040/2024</a>	MD. MOGOL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
3	<a href="#">Bail Appln./1042/2024</a>	ABHISEKH BARUAH <b>Versus</b> STATE OF ASSAM	C. K. BARUAH MRS J DUTTA MR. A K DEY	PP, ASSAM
4	<a href="#">Bail Appln./1043/2024</a>	MD. RAJIB ALI <b>Versus</b> THE STATE OF ASSAM	MR. A K DAS MR. M J GOGOI	PP, ASSAM
5	<a href="#">Bail Appln./1044/2024</a>	AMIT KUMAR <b>Versus</b> UNION OF INDIA	MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	SC, NCB
6	<a href="#">Bail Appln./1045/2024</a>	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. H A TALUKDAR MS. P S LASKAR	PP, ASSAM
7	<a href="#">Bail Appln./1046/2024</a>	RAKESH KUMAR <b>Versus</b> THE UNION OF INDIA	MR. J C GOGOI MR. N GOGOI MR B ISLAM	SC, NCB
8	<a href="#">Bail Appln./1047/2024</a>	KUNAL BHATTACHARJEE AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR P BORA MR S DUTTA	PP, ASSAM
9	<a href="#">Bail Appln./1048/2024</a>	ALTAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
10	<a href="#">Bail Appln./1049/2024</a>	GULENUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. K R PATGIRI MR. M KHAN MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	
11	<a href="#">Bail Appln./1051/2024</a>	MD. AKRAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM

12	<a href="#">Bail Appln./1054/2024</a>	SYOUNGKIRI RONGPHAR @ SYONGKIRI RONGPHAR <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
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**MOTION**

13	<a href="#">CRP/11/2024</a>	HARDEEP SINGH MATHARU AND 3 ORS <b>Versus</b> SUKHJIT KAUR AND 2 ORS	MR. S DIHINGIA MR I HASSAN MS M CHANGMAI	
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14	<a href="#">AB/504/2024</a>	KAMRUL ISLAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM
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15	<a href="#">AB/775/2024</a> FIXED	JAHIDUL ISLAM <b>Versus</b> THE UNION OF INDIA AND ANR	MR. A PARAMANIK P. KALITA	DY.S.G.I.
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**ADMISSION**

16	<a href="#">MACApp./154/2024</a>	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> BASANTA KALITA AND 2 ORS.	MRS L SHARMA MR. K K BHATTA	
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**WITH**

[I.A.\(Civil\)/1101/2024](#)  
in [MACApp./154/2024](#)

UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> BASANTA KALITA AND 2 ORS.	MRS L SHARMA MR. K K BHATTA
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**BAIL HEARING (BA)**

17	<a href="#">Bail Appln./3220/2023</a> WITH CASE RECORD(SCANNED COPY)	RUNA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. S K DAS MR D BARMAN	PP, ASSAM
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18	<a href="#">Bail Appln./3691/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ABDUL RASHID <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. N N JHA MR. S MUNIR	MS M SAHOO PP, ASSAM
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19	<a href="#">Bail Appln./4088/2023</a> WITH CASE RECORD(SCANNED COPY)	LENMINTHANG KIPGEN AND 2 ORS <b>Versus</b> THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI
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20	<a href="#">Bail Appln./32/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	NIKUL DOLEY <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED K SHIKDER	PP, ASSAM
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21	<a href="#">Bail Appln./289/2024</a>	HAMED KHALIFA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR S NOWAJ	PP, ASSAM
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22	<a href="#">Bail Appln./450/2024</a> WITH CASE RECORD(SCANNED COPY)	PABITRA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	RIYAZ KHAN MR S RAHMAN	PP, ASSAM
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23	<a href="#">Bail Appln./515/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	KHARGAMANI LAHKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K GOGOI MR. B. DAS	PP, ASSAM
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24	<a href="#">Bail Appln./652/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. IQBAL <b>Versus</b> THE STATE OF ASSAM	M G SINGH MR U S BORGHAIN MS DIPSY RAJA	PP, ASSAM
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25	<a href="#">Bail Appln./822/2024</a> WITH OFFICE NOTE, FIXED	NIREN BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T CHAKRABORTY MR. D CHOUDHURY MR. R K SARMA	PP, ASSAM
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**BAIL HEARING**

26	<a href="#">AB/1632/2023</a>	MD. MOSTAFA HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
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27	<a href="#">AB/2985/2023</a>	MD. MOKLESH ALI <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MS. M. KHATUN	PP, ASSAM
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28	<a href="#">AB/3610/2023</a>	PRAVEEN KUMAR JAIN <b>Versus</b> THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA MS. B SARMAH	PP, ASSAM
29	<a href="#">AB/3624/2023</a>	DEBAJIT DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B HALDAR MR H J MEDHI	PP, ASSAM
30	<a href="#">AB/3706/2023</a> WITH CASE RECORD(SCANNED COPY)	BABAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
31	<a href="#">AB/4046/2023</a> FIXED	RAJESH NATH <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
32	<a href="#">AB/4230/2023</a>	FORIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
33	<a href="#">AB/4345/2023</a>	NOBAJIT BORA <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
34	<a href="#">AB/251/2024</a> WITH OFFICE NOTE, FIXED	SAHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MS. R DEVI	SC, FOREST
35	<a href="#">AB/427/2024</a> WITH CASE RECORD(SCANNED COPY)	ALI AMJOD @ ALI AJMOL <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
36	<a href="#">AB/457/2024</a> FIXED	DHANJIT DEBNATH <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL	PP, ASSAM
37	<a href="#">AB/495/2024</a> WITH OFFICE NOTE	ABDUL MOTALEB SK. @ MOTALEF HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
38	<a href="#">AB/514/2024</a> WITH OFFICE NOTE, FIXED	NOOR AHMED @ NUR AHMED CHOUDHURY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K A MAZUMDER MISS R A CHOUDHURY T MAZUMDER	MS. S B CHOUDHURY (R-2) MR. S K DAS (R-2) PP, ASSAM
39	<a href="#">AB/527/2024</a>	BHABEN DEWARI <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
40	<a href="#">AB/559/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SHAHJAHAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
41	<a href="#">AB/691/2024</a> FIXED	AMAZ HUSEN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO G BORO	PP, ASSAM
42	<a href="#">AB/723/2024</a>	MUJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR. N J DUTTA PP, ASSAM
43	<a href="#">AB/756/2024</a> FIXED	MAMTAZ ALI KAKATI @ MAMTAZ KAKTI <b>Versus</b> THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM

#### **ORDERS**

44	<a href="#">MACApp./207/2015</a> B/O  <b>WITH</b> <a href="#">MC/1533/2015</a> <b>in</b> MACApp./207/2015	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> MD. ILLIAS ALI and ANR  NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> MD. ILLIAS ALI and ANR	MR.R C PAUL MS.S ROY  MR.R C PAUL MS.S ROY	MR D P SAHU (R1) MR. M DEWAN (R1) MR. A R DAS (R1)
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45	<a href="#">MACApp./133/2023</a> B/O	NRIPEN LAHKAR <b>Versus</b> MD. MAMTAZUDDIN AHMED AND 2 ORS	MS. A GUPTA MR. A K PURKAYASTHA MR. R ALI MR. S SHARMA MS M BHARATI D Roy	
46	<a href="#">I.A.(Civil)/455/2024</a> in Review.Pet./93/2022 (D/O), MAC App. 270/2019 (D/O), B/O in Review.Pet./93/2022	MITALI SONOWAL MECH AND 2 ORS <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND 3 ORS	MR. R C DAS MR. C. SHIL	
47	<a href="#">I.A.(Civil)/974/2024</a> WITH LCR in MACApp./281/2020  <b>WITH</b> <a href="#">MACApp./281/2020</a>	LABANAYA DEVI BEGUM. <b>Versus</b> M/S NEW INDIA ASSURANCE CO. LTD., AND 5 ORS  M/S NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> LABANAYA DEVI BEGUM AND 5 ORS.	MR. P SAIKIA  MR. K K BHATTA MS R DEVI	MR. K K BHATTA  MR A SHARMA MS M DAS MR. P SAIKIA
48	<a href="#">I.A.(Civil)/1051/2024</a> FIXED in MACApp./3734/2024  <b>WITH</b> <a href="#">MACApp./3734/2024</a> (Filing Number)	GITA PATAR @ PATOR AND ANR. <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS.  GITA PATAR @ PATOR AND ANR <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS E	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA  MR. A R AGARWALA	
<b>HEARING</b>				
49	<a href="#">MACApp./481/2018</a> WITH LCR, FIXED	SMTI RUNU DEKA and 2 ORS <b>Versus</b> THE NATIONAL INSURANCE CO LTD and ANR	MR. S C PANDIT	MS. R D MOZUMDAR (R1) MS. S ROY (R1) MR. D PEGU MS. C MOZUMDAR (R1) MR. S P SHARMA (R1) MS. A THAKURIA
50	<a href="#">MFA/96/2019</a> WITH LCR, FIXED	BASIR UDDIN LASKAR <b>Versus</b> THE UNION OF INDIA AND ANR	G UDDIN MR M J QUADIR MR. K MIRA	MR. B SARMA SC, NF RLY
51	<a href="#">MACApp./670/2019</a> WITH LCR, FIXED	MD. JARIP ALI @ JARIP ALI AHMED @ZASIB ALI <b>Versus</b> MD. AJIMUDDIN AND 2 ORS	MR. R Deka MS. R KHATUN MS D N RABHA	MR. A J SAIKIA (R-3) MR G S BORO (R-3)
52	<a href="#">MACApp./40/2020</a> WITH LCR, FIXED	DEBENDRA NATH BORAH <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD and ANR	MR.A GANGULY MR.S K SINGH MS A DUTTA	MR. A ACHARYA

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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
9)	MR. M RAHMAN	02-04-2024	To	21-04-2024
10)	MR D DEKA	03-04-2024	To	27-04-2024
11)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
12)	MS. M JAIN	08-04-2024	To	23-04-2024
13)	MR. N ALAM	08-04-2024	To	20-04-2024

14)	MR. N SHARMA	08-04-2024	To	22-04-2024
15)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
16)	MR. M H ALI	09-04-2024	To	10-04-2024
17)	MD. A SAHAD	09-04-2024	To	10-04-2024
18)	MD F FARIDI	08-04-2024	To	10-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CRIMINAL SINGLE BENCH

**THIS BENCH WILL SIT AT 10:15 AM AND WILL RISE AS SOON AS THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE MANISH CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING OF THE SPECIAL DIVISION BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./926/2024</a>	FAYAZ AHMED @ FOYAJ AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
2	<a href="#">Bail Appln./1015/2024</a>	KRISHNA SHILL <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR. A KHALEK	PP, ASSAM
3	<a href="#">Bail Appln./1050/2024</a>	BISHWAJIT DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A H AHMED	PP, ASSAM
<b>MOTION</b>				
4	<a href="#">AB/739/2024</a>	SAHIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
5	<a href="#">AB/753/2024</a>	NAZRUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P S RAJA MR U ROY MR A B DUTTA	PP, ASSAM
6	<a href="#">AB/864/2024</a>	ANAL JYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER MS S GOYAL	PP, ASSAM
7	<a href="#">AB/952/2024</a>	EAJUL HOQUE @ YAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MR H DAS	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
8	<a href="#">Bail Appln./427/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	PRABHA SHANKAR TIWARI <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. S C KEYAL SC, NCB

9	<a href="#">Bail Appln./520/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	PRABHA SHANKAR TIWARI <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, NCB
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**BAIL HEARING**

10	<a href="#">AB/2029/2023</a>	MD. EYASIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. N SARKAR MS. S K NARGIS MS. A MESEN MS S BEGUM	PP, ASSAM
11	<a href="#">AB/3432/2023</a>	FATEMA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM
12	<a href="#">AB/3433/2023</a>	ABDUL KARIM <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM
13	<a href="#">AB/3434/2023</a>	BABUL ALI <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM
14	<a href="#">AB/4143/2023</a>	AMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. A K AZAD MR. P A AHMED MS S DEVI MR S K CHHETRY	PP, ASSAM
15	<a href="#">AB/4310/2023</a>	ABDUL HASIM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S RAHMAN MR J I MONDAL MR A N IQBAL	PP, ASSAM
16	<a href="#">AB/4320/2023</a>	ZIYAUH RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
17	<a href="#">AB/255/2024</a>	BHIBHU PAUL @ BIBHASH PAUL <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MR B PAUL MR U GHOSH	PP, ASSAM
18	<a href="#">AB/392/2024</a>	MD. HABIBUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
19	<a href="#">AB/406/2024</a>	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
20	<a href="#">AB/420/2024</a>	ABDUL BASIT <b>Versus</b> THE STATE OF ASSAM	MR. R MAZUMDAR MR H BEZBARUA MR. K M HASSAN K. KALITA	PP, ASSAM
21	<a href="#">AB/583/2024</a>	MD. ROFIQUE ALI @ RAFIQ ALI <b>Versus</b> THE STATE OF ASSAM	TUN RAJKHOWA MR. R BORA	PP, ASSAM
22	<a href="#">AB/652/2024</a> FIXED	BHAITI RABIDAS <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
23	<a href="#">AB/654/2024</a>	MAZNUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. D GOSWAMI	PP, ASSAM
24	<a href="#">AB/766/2024</a> FIXED	MUSTAFA AHMED <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM

**ORDERS**

25	<a href="#">I.A.(CrI.)/326/2024</a> BA 756/2024(D/O) in Bail Appln./756/2024	AMINUR ISLAM @ AMINUL ALI, <b>Versus</b> THE STATE OF ASSAM,		PP, ASSAM
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**HEARING**

26	<a href="#">CrI.A./18/2012</a> PART-HEARD, WITH LCR 6 FILES, P.B.-1, FIXED	KADER ALI <b>Versus</b> STATE OF ASSAM	MR.S BHUYAN MRS.B DAS MS.D SAIKIA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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18)	MD F FARIDI	08-04-2024	To	10-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSELIST WILL  
BE TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">CRP/32/2024</a> (MOTION), FIXED	NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> M/S MALPANI INDUSTRIES	MR. D MOZUMDER MR. R K BHATRA MS P HAJURI N DHAR	
<b>MOTION</b>				
2	<a href="#">CRP/41/2024</a>	PRADIP KR. SARKAR AND ANR <b>Versus</b> ARUN CHAKRABORTY AND 10 ORS.	MR P SHARMAH MR R CHETRY	
3	<a href="#">CRP(IO)/125/2024</a>	SUNITEE SARKAR <b>Versus</b> AMIYA BALA DAS	MR F Z MAZUMDER	
<b>ADMISSION</b>				
4	<a href="#">WP(C)/4888/2023</a> FIXED	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
	<b>WITH</b> <a href="#">I.A.(Civil)/3141/2023</a> <b>in</b> WP(C)/4888/2023	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
5	<a href="#">RSA/173/2023</a>	GANIA RABIDAS @ MONI RABIDAS <b>Versus</b> GULABI RABIDAS AND 16 ORS	MR. S K GHOSH MS F AHMED	
6	<a href="#">RSA/13/2024</a>	AJJUL HOQUE AND 3 ORS. <b>Versus</b> SAHAR UDDIN AND 8 ORS.	MR D K MEDHI	MR. P K ROYCHOUHDURY (R1 - R9)
<b>ORDERS</b>				
7	<a href="#">RSA/12/2008</a> WITH LCR	HEMO PRABHA BARUA BHUYAN <b>Versus</b> MANIK DEKA	MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN	

	<p><b>WITH</b> <a href="#">MC/100/2008</a> in RSA/12/2008</p>	<p>HEMO PRABHA BARUA BHUYAN <b>Versus</b> MANIK DEKA</p>	<p>MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN</p>	
8	<p><a href="#">RSA/40/2008</a> WITH LCR</p>	<p>MUSTT. ADARBHAN NESSA. <b>Versus</b> MD. SOFIOR RAHMAN and ORS.</p>	<p>MR. M A SHEIKH MD.M H CHOUDHURY MR.K U AHMED</p>	<p>MR. S SARMA (R1, R2, R4-R6, R9-R14) MR. J DEKA (R1, R2, R4-R6, R9-R14) MR. T K BHUYAN (R1, R2, R4-R6, R9-R14) MR. S K DEKA (R1, R2, R4-R6, R9-R14) A GAUTAM (R1, R2, R4-R6, R9-R14) MR. C TALUKDAR (R1, R2, R4-R6, R9-R14)</p>
	<p><b>WITH</b> <a href="#">MC/799/2008</a> in RSA/40/2008</p>	<p>MUSTT. ADARBHAN NESSA. <b>Versus</b> MD. SOFIOR RAHMAN and ORS.</p>	<p>MR. M A SHEIKH MD.M H CHOUDHURY MR.K U AHMED</p>	
9	<p><a href="#">RSA/65/2009</a> WITH LCR</p>	<p>SRI GOBINDA DEY <b>Versus</b> PRADIP KALITA and ORS</p>	<p>MRG P BHOWMIK MR. K K DEY MR.R HAZARIKA MR V K BAROOAH MR.B K GOSWAMI</p>	
	<p><b>WITH</b> <a href="#">MC/932/2009</a> in RSA/65/2009</p>	<p>SRI GOBINDA DEY <b>Versus</b> PRADIP KALITA and ORS</p>	<p>MRG P BHOWMIK MR.R HAZARIKA MR.B K GOSWAMI</p>	<p>MR.L TALUKDAR MR.G DAS MR.A GAFFAR</p>
10	<p><a href="#">RSA/88/2009</a> WITH LCR</p>	<p>MAHBUR RAHMAN PRADHANI. <b>Versus</b> MIR SHAHDAT ALI and ANR.</p>	<p>MR. M A SHEIKH MRM RAHMAN</p>	<p>MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA</p>
11	<p><a href="#">I.A.(Civil)/2925/2019</a> in RSA/62/2009 (D/O), WITH LCR in RSA/62/2009</p>	<p>ON THE DEATH OF HATEM ALI HIS LEGAL HEIRS NURBANU BEGUM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS</p>	<p>MR H DAS MR. B C DEKA</p>	<p>MR P S DEKA</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/2926/2019</a></p>	<p>ON THE DEATH OF HATEM ALI HIS LEGAL HEIRS NURBANU BEGUM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS</p>	<p>MR H DAS MR. B C DEKA</p>	<p>MR P S DEKA</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/2927/2019</a></p>	<p>ON THE DEATH OF HATEM ALI HIS LEGAL HEIRS NURBANU BEGUM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS</p>	<p>MR H DAS MR. B C DEKA</p>	<p>MR P S DEKA</p>
12	<p><a href="#">I.A.(Civil)/4250/2019</a> in RSA/69/2004 (D/O) in RSA/69/2004</p>	<p>NOOR ISLAM AND 2 ORS <b>Versus</b> ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS</p>	<p>MR K BHUYAN</p>	<p>MRS. S ROY M ALAMGEER MR. A ALAM</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/4251/2019</a></p>	<p>NOOR ISLAM AND 2 ORS <b>Versus</b> ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS</p>	<p>MR K BHUYAN</p>	
	<p><b>WITH</b> <a href="#">I.A.(Civil)/4252/2019</a></p>	<p>NOOR ISLAM AND 2 ORS <b>Versus</b> ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS</p>	<p>MR K BHUYAN</p>	
13	<p><a href="#">I.A.(Civil)/1108/2020</a> in RSA/4676/2020</p>	<p>LAILA ARJUMA BEGUM <b>Versus</b> MAJMUL HOQUE AND 19 ORS</p>	<p>MR. R K JAIN MS. T BORA</p>	<p>GA, ASSAM MR A D CHOUDHURY MR. D CHOUDHURY</p>

	<b>WITH</b> <a href="#">RSA/4676/2020</a> (Filing Number)	LAILA ARJUMA BEGUM <b>Versus</b> MAJMUL HOQUE AND 19 ORS		
14	<a href="#">I.A.(Civil)/1130/2020</a> FIXED in RSA/4655/2020	DIVISIONAL MANAGER (AREA MANAGER ) FOOD CORPORATION OF INDIA <b>Versus</b> SHRI ALTAF HUSSAIN @ ALTAFUR RAHMAN AND 5 ORS	MR B K SINGH	MR. S C BISWAS MR. P S BISWAS MR. T R GOGOI(R-2,3,4)
	<b>WITH</b> <a href="#">RSA/4655/2020</a> (Filing Number)	DIVISIONAL MANAGER (AREA MANAGER ) FOOD CORPORATION OF INDIA <b>Versus</b> SHRI ALTAF HUSSAIN @ ALTAFUR RAHMAN AND 5 ORS (F)		
15	<a href="#">I.A.(Civil)/1242/2020</a> in RSA/3773/2020	FATEMA BIBI <b>Versus</b> AKHTAR ALI AND 7 ORS	MR. M A SHEIKH MR. M HUSSAIN MR A ISLAM	MR G P BHOWMIK (R1-R6) MR D KALITA (R1-R6)
	<b>WITH</b> <a href="#">RSA/3773/2020</a> (Filing Number)	FATEMA BIBI <b>Versus</b> AKHTAR ALI AND 7 ORS	MR. M A SHEIKH	
16	<a href="#">I.A.(Civil)/1893/2020</a> in RSA/121/2009 (D/O) in RSA/121/2009	MD. RABIZUL ALI LASKAR AND 2ORS. <b>Versus</b> MUSTT. JAMILA BIBI BORBHUIYA AND 17 ORS.	MR. A SATTAR MR H K BARUAH	MR. M L PANDIA (R-1,2,3,5) MR. M R SODIAL (R-1,2,3,5) MR. N B P SINGHA (R-1,2,3,5)
	<b>WITH</b> <a href="#">I.A.(Civil)/1894/2020</a>	MD. RABIZUL ALI LASKAR AND 2 ORS. <b>Versus</b> MUSTT. JAMILA BIBI BORBHUIYA AND 17 ORS.	MR. A SATTAR MR H K BARUAH	
17	<a href="#">RSA/29/2021</a>	KAIMUDDIN <b>Versus</b> ON THE DEATH OF LATE HIKMAT ALI, HIS LEGAL HEIRS JIRATAN NESSA AND 13 ORS	MR H R A CHOUDHURY MR. N DHAR MR. T U LASKAR	MR. N HAQUE MR. A K AZAD (R9-R12) MR. S R BARBHUIYA MR M HUSSAIN
18	<a href="#">RSA/141/2022</a>	BINA CHUTIA AND ANR <b>Versus</b> GITANJALI SARMAH AND 2 ORS	MR. P S DEKA MR. B K BHAGAWATI MR. T GOGOI MR B S DEKA	MR G CHOUDHURY
19	<a href="#">RSA/164/2022</a>	SHAHJAHAN ALI. <b>Versus</b> BAHAJUDDIN AHMED AND 8 ORS .	MR. M DUTTA MR J MAHANTA	
20	<a href="#">RSA/173/2022</a>	AFRUJA KHATUN <b>Versus</b> MOJMUL ALI AND ANR.	MR. P K ROYCHOUDHURY MS. D R BASUMATARY	MR. R K BHUYAN (R-1) MR A ZAMAN (R-1) MR. M KASHYAP(R-1)
21	<a href="#">RSA/184/2022</a>	RUMI BEGUM AND 4 ORS. <b>Versus</b> MIRA HAZARIKA AND 4 ORS.	MR Z ALAM MR. U B SARMA MS. S NAZNEEN MR. S K DAHAL	MR. A R SHOME (R-1 TO 5) MR A J GHOSH (R-1 TO 5) MR N ALAM (R-1 TO 5)
22	<a href="#">Review.Pet./28/2023</a> in WP(C)/2121/2018 (D/O), FIXED,	NILADHAR DEKA <b>Versus</b> THE STATE OF ASSAM 4 ORS .	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MS D MAHANTA MR A CHETIA	GA, ASSAM SC, FINANCE
	<b>WITH</b> <a href="#">Review.Pet./128/2023</a>	DILIP CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S SAHU MS A ROY	SC, FINANCE
24	<a href="#">RSA/32/2023</a> CAVT. NO.01522/023,	KAMINI DEVI <b>Versus</b> BHESH BAHADUR PURI	MR D KAMEI	MR. M P SARMA FOR CAVEATOR

25	<a href="#">RSA/58/2023</a>	ON THE DEATH OF NOOR MAHAMMAD HIS LEGAL HEIRS HASINA BEGUM AND ORS. <b>Versus</b> ASHRAF ALI AND ORS	MS. R CHOUDHURY MS A DAS	MR. T ISLAM (r-1) MS K DAS (r-1)
26	<a href="#">RSA/92/2023</a>	MD. KAMALUDDIN <b>Versus</b> ON THE DEATH OF GIRISH CHOUDHURY, HIS SOLE LEGAL HEIRS AND 6 ORS	MR G CHOUDHURY MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. A K GUPTA
	<b>WITH</b> <a href="#">I.A.(Civil)/1554/2023</a> in RSA/92/2023	MD. KAMALUDDIN <b>Versus</b> ON THE DEATH OF GIRISH CHOUDHURY, HIS SOLE LEGAL HEIRS AND 6 ORS	MR G CHOUDHURY MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. A K GUPTA
27	<a href="#">RSA/125/2023</a>	HAMIDA BEGUM AND 3 ORS. <b>Versus</b> ABDUL MATLIB	MR. S ISLAM MR A HAWARI	MR. B D DEKA MR. M DAS MR S DEWRI N CHAUDHURY MR A BHATRA
	<b>WITH</b> <a href="#">I.A.(Civil)/2142/2023</a> in RSA/125/2023	HAMIDA BEGUM AND 3 ORS. <b>Versus</b> ABDUL MATLIB	MR. S ISLAM MR A HAWARI	
28	<a href="#">RSA/188/2023</a>	DHULIBAR DAS <b>Versus</b> MILAN CH. NATH	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MR. S SAHU
29	<a href="#">I.A.(Civil)/1602/2023</a> in RSA/3436/2023	REKIBUR ZAMAN AND ANR. <b>Versus</b> DIPEN CH. DAS ADN 16 ORS.	MR. R K BHUYAN	MR D CHOUDHURY (r-1,3,4,5,6,7)) MRS A K CHOUDHURY MR M CHOUDHURY (r-1,3,4,5,6,7)) MRS. J DEKA (r-1,3,4,5,6,7))
	<b>WITH</b> <a href="#">RSA/3436/2023</a> (Filing Number)	REKIBUR ZAMAN AND ANR. <b>Versus</b> DIPEN CH. DAS ADN 16 ORS. A	MR. R K BHUYAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/3454/2023</a> (Filing Number)	REKIBUR ZAMAN AND ANR. <b>Versus</b> DIPEN CH. DAS ADN 16 ORS. A	MR. R K BHUYAN	
30	<a href="#">I.A.(Civil)/1789/2023</a> in RSA/6254/2023	MOHEN HAZARIKA @ MAHENDRA NATH AND 4 ORS. <b>Versus</b> DIPOK SAIKIA	MR. A BISWAS MR R KALITA MS S AHOM	MR. R PHUKAN
	<b>WITH</b> <a href="#">RSA/6254/2023</a> (Filing Number)	MOHEN HAZARIKA @ MAHENDRA NATH AND 4 ORS. <b>Versus</b> DIPOK SAIKIA H	MR. A BISWAS	
31	<a href="#">I.A.(Civil)/2262/2023</a> in RSA/6235/2023	SUNIT HAZARIKA <b>Versus</b> ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS.	MS. R CHOUDHURY MR. M ISLAM	MS. B CHOUDHURY (R-1 TO 1.4 MR. P. CHOUDHURY (R-1 TO 1.4 J DAS (R-1 TO 1.4
	<b>WITH</b> <a href="#">RSA/6235/2023</a> (Filing Number)	SUNIT HAZARIKA <b>Versus</b> ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS. B	MS. R CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/6237/2023</a> (Filing Number)	SUNIT HAZARIKA <b>Versus</b> ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS. B	MS. R CHOUDHURY	

32	<b>WITH</b> <a href="#">RSA/6144/2023</a> (Filing Number)	SUNIT HAZARIKA <b>Versus</b> ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS. A	MS. R CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/1484/2023</a>	SUNIT HAZARIKA <b>Versus</b> ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS.	MS. R CHOUDHURY MR. M ISLAM	MS. B CHOUDHURY MR. P. CHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/6146/2023</a> (Filing Number)	SUNIT HAZARIKA <b>Versus</b> ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS. A	MS. R CHOUDHURY	
33	<a href="#">I.A.(Civil)/2819/2023</a> in RSA/8276/2023	NUMALIGARH REFINERY LTD. AND ANR. <b>Versus</b> BALIRAM SINGH AND ANR.	MR. S S ROY MS. S KAKATI MS. M. KONYAK. W	
	<b>WITH</b> <a href="#">RSA/8276/2023</a> (Filing Number)	NUMALIGARH REFINERY LTD. AND ANR. <b>Versus</b> BALIRAM SINGH AND ANR. A	MR. S S ROY	
34	<a href="#">I.A.(Civil)/3841/2023</a> WITH LCR in RSA/314/2014	UTPAL DAS and ANR, <b>Versus</b> KUMUD MALLA BARUAH and ORS,	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR. M D CHOWDHURY MR. A K CHOUDHURY
	<b>WITH</b> <a href="#">RSA/314/2014</a>	UTPAL DAS and ANR, <b>Versus</b> KUMUD MALLA BARUAH and 15 ORS,	MR.T J MAHANTA MS.P BHATTACHARYA MR. B SARMA MR.A BARUA	MS.A K CHOUDHURY(R- 1,2&3) MR.M CHOUDHURY(R- 1,2&3) MR.D CHOUDHURY(R- 1,2&3) MR.T ALI(R-1,2&3) MR.S N KRISHNATRAYAR- 1,2and3
	<b>WITH</b> <a href="#">MC/3631/2014</a> in RSA/314/2014	UTPAL DAS and ANR, <b>Versus</b> KUMUD MALLA BARUAH and 15 ORS,	MR.T J MAHANTA MS.P BHATTACHARYA MR. B SARMA MR.A BARUA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3842/2023</a> in RSA/314/2014	UTPAL DAS and ANR, <b>Versus</b> KUMUD MALLA BARUAH and ORS,	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR D CHOUDHURY MR. A K CHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/3843/2023</a> in RSA/314/2014	UTPAL DAS and ANR, <b>Versus</b> KUMUD MALLA BARUAH and ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR D CHOUDHURY MR. A K CHOUDHURY
35	<a href="#">I.A.(Civil)/640/2024</a> WITH LCR in RSA/130/2019	ENAMUL ALI @ INAMUL ALI <b>Versus</b> ON THE DEATH OF BODIRUZAMAL @ BODIRUZZAMAN, HIS LEGAL HEIRS BAZIRON BEWA ANDN 9 ORS	MR S ISLAM	MR V K BAROOAH MR. R K DEY
	<b>WITH</b> <a href="#">RSA/130/2019</a>	ON THE DEATH OF BODIRUZAMAL @ BODIRUZZAMAN, HIS LEGAL HEIRS BAZIRON BEWA <b>Versus</b> ENAMUL ALI @ INAMUL ALI AND 3 ORS.	MR. K K DEY MR V K BAROOAH	GA, ASSAM MR. A U CHOUDHURY (r-1) MR S ISLAM (r-1) MD H R AHMED MD A ISLAM MS. M SIKDAR (r-1)
36	<a href="#">I.A.(Civil)/757/2024</a> in RSA/369/2017	MD MONOJJIR ALI <b>Versus</b> STATE OF ASSAM and ORS	MR. T U LASKAR	GA, ASSAM GA, ASSAM

	<b>WITH</b> <a href="#">RSA/369/2017</a>	MD MONOJJIR ALI <b>Versus</b> STATE OF ASSAM and ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	MR. P K ROY (R4-15(D)) MR. S K CHAKRABORTY (R4-15(D)) MR A CHAKRABORTY (R4-15(D)) MS. M DUTTA (R4-15(D)) MR. C K S BARUAH (SR. GOVT. ADV)
37	<a href="#">I.A.(Civil)/832/2024</a> WITH LCR in RSA/43/2013 <b>WITH</b> <a href="#">RSA/43/2013</a> CAVT. NO. 1367/2012	RANI SARMA <b>Versus</b> ANIL PATHAK and ANR  ANIL PATHAK and ANR <b>Versus</b> PRABIN SARMA	MR.M CHOUDHURY MR S DIFUSA MR S DIFUSA  MRG P BHOWMIK MR.D KALITA MR.H KALITA MR.S CHOUHAN	MS.A K CHOUDHURY MR G P BHOMIK  MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI FOR CAVEATOR MS.C BAISHYA MR. P GOHAIN
38	<a href="#">I.A.(Civil)/969/2024</a> WITH LCR in RSA/6/2015  <b>WITH</b> <a href="#">RSA/6/2015</a> CAVT. NO. 1021/2014	SRI OM PRAKASH KHOKOLIA and ORS <b>Versus</b> MD RAIFUDDIN AHMED @ RICKBABA and ORS  SRI OM PRAKASH KHOKOLIAand 2 ORS <b>Versus</b> MD RAIFUDDIN AHMED @ RICKBABA and 3 ORS	MR. D MOZUMDER MR. S BISWAS MS D DEVI  MR D MAZUMDER (P-1,3) MR.G N SAHEWALLA MR.R SARMA MR. N ALAM MS.B SARMA MR.S U AHMED MR. B BARMAN (P-1,3) MRS.S S BAWARI MR.A CHETIA MR. S BISWAS MR B K BARMAN (P-1,3) MR.P K DUTTA MD.ASLAM	MS.D BORGOHAIN(R-2) MR.P GOHAIN(R-2) MR.A IKBAL MR.S ALI MR.M ALAM FOR CAVEATOR MS.M BHUYAN(R-2)
	<b>WITH</b> <a href="#">MC/89/2015</a> in RSA/6/2015	SRI OM PRAKASH KHAKOLIAand 2 ORS <b>Versus</b> MD RAIFUDDIN AHMED @ RICKBABA and 3 ORS	MR.G N SAHEWALLA MR.R SARMA MR. N ALAM MS.B SARMA MR.S U AHMED MRS.S S BAWARI MR.A CHETIA MD.ASLAM MR.P K DUTTA	MR.A IKBAL MR.S ALI MR.M ALAM FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/971/2024</a> in RSA/6/2015	SRI OM PRAKASH KHOKOLIA and ORS <b>Versus</b> MD RAIFUDDIN AHMED @ RICKBABA and ORS G	MR. D MOZUMDER MR. S BISWAS MS D DEVI	MR. P GOHAIN
	<b>WITH</b> <a href="#">I.A.(Civil)/972/2024</a> in RSA/6/2015	SRI OM PRAKASH KHOKOLIA and ORS <b>Versus</b> MD RAIFUDDIN AHMED @ RICKBABA and ORS	MR. D MOZUMDER MR. S BISWAS MS D DEVI	MR. P GOHAIN
<b>HEARING</b>				
39	<a href="#">RSA/83/2009</a> WITH LCR, FIXED	SMTI. FULU BALA MEDHI and ORS <b>Versus</b> AIKON MEDHI and ORS	MR S BANIK MS B SARMA MR P BHUYAN MR K N SURI	MRS T GOSWAMI
40	<a href="#">RSA/39/2010</a> WITH LCR, FIXED	ON THE DEATH OF NAGEN BORA HIS LEGAL HEIRS BIBHA BORA (WIFE) and 2 ORS, <b>Versus</b> BHARATI BORA and 2 ORS	MR. M A SHEIKH MRN M HAZARIKA MR.U DUTTA MRJ CHUTIA	MR.P DAS MS.A K CHOUDHURY MR.M CHOUDHURY

41	<a href="#">RSA/102/2012</a> WITH LCR, FIXED	DWIJEN CHOUDHURY and 5 ORS <b>Versus</b> PABITRA CHOUDHURY	MR.A C SARMA MR.A SARMA MR.B HALDAR MR. M DAS N CHAUDHURY MR A BHATRA MR.C S SARKAR	MR. N ALAM MR.S U AHMED MD.S ISLAM MR.D HUSSAIN MRK TALUKDAR MR.U PATGIRI
<b><u>STAY MATTERS</u></b>				
42	<a href="#">CRP(IO)/264/2023</a>	JIT BAHADUR CHETRY <b>Versus</b> DIPMALA BISWAKARMA AND 3 ORS	MS. B CHOUDHURY MR. P. CHOUDHURY	MR. P SUNDI
43	<a href="#">CRP(IO)/312/2023</a>	IDDRISH ALI AND 6 ORS <b>Versus</b> ATABAR RAHMAN @ ATABAR ALI AND ANR	MR. A PAUL	MR. A.I. AHMED MS B DEVI MR P SAH MR A I AHMED
44	<a href="#">CRP(IO)/359/2023</a>	LALBABU SAH <b>Versus</b> PRADIP BHATTACHARJYA AND 3 ORS.	MR. R B SAH MR. S SAHU MS A ROY	MR. S BISWAS MS D DEVI
45	<a href="#">CRP(IO)/389/2023</a>	SURJYA KALITA <b>Versus</b> BISWANATH JAJODIA	MR. A PAUL	MR P C GOSWAMI MR. A U CHOUDHURY MR S ISLAM
46	<a href="#">CRP(IO)/413/2023</a>	ANKITA THARD <b>Versus</b> SUSHILA DEVI THARD	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN MR N M DEKA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI
47	<a href="#">CRP(IO)/78/2024</a>	ABDUR REZZAK AMIN SK. AND 7 ORS. <b>Versus</b> HABIYA BEGUM AND ANR	MR. K K DEY MR V K BAROOAH	MS. R CHOUDHURY (R-1) MS F N ZAMAN (R-1) MS. B. HAZARIKA (R-1)

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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
9)	MR. M RAHMAN	02-04-2024	To	21-04-2024
10)	MR D DEKA	03-04-2024	To	27-04-2024
11)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
12)	MS. M JAIN	08-04-2024	To	23-04-2024
13)	MR. N ALAM	08-04-2024	To	20-04-2024
14)	MR. N SHARMA	08-04-2024	To	22-04-2024
15)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
16)	MR. M H ALI	09-04-2024	To	10-04-2024
17)	MD. A SAHAD	09-04-2024	To	10-04-2024
18)	MD F FARIDI	08-04-2024	To	10-04-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>				
1	<a href="#">Bail Appln./715/2024</a>	AZMAL SEIKH @ AJMAL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM MR M RAHMAN I AMIN	PP, ASSAM
2	<a href="#">Bail Appln./770/2024</a>	MUSTAFIZUR RAHMAN @ ARIF AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MS S AHMED	
3	<a href="#">Bail Appln./906/2024</a>	BULBUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
4	<a href="#">Bail Appln./969/2024</a>	MD. MAJAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
<b><u>MOTION (BA)</u></b>				
5	<a href="#">Bail Appln./1061/2024</a>	IKRAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
<b><u>MOTION</u></b>				
6	<a href="#">Crl.Pet./389/2024</a> FIXED	RAJA BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR D L NATH	PP, ASSAM
7	<a href="#">AB/865/2024</a>	NIHAR KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
8	<a href="#">AB/956/2024</a>	MOJAMIL ALI <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
<b><u>ADMISSION</u></b>				
9	<a href="#">Crl.Rev.P./206/2023</a> PART-HEARD, WITH LCR 2 FILES(SCANNED COPY), FIXED	DHAN SINGH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/1011/2023</a> in CrI.Rev.P./206/2023	DHAN SINGH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR MR A H SARKAR H R KHAN	PP, ASSAM SC, CBI
10	<b>WITH</b> <a href="#">Bail Appln./3353/2023</a>	DHAN SINGH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM SC, CBI
11	<a href="#">CrI.Pet./462/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	FAJLUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	U U KHAN (R-2) MR A AHMED (R-2) PP, ASSAM
12	<a href="#">CrI.Pet./921/2023</a> B/O	DEBASHIS SAHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. G J GOSWAMI MS P DAS	MR. R K JAIN (R-2) MS. TULIKA BORAH (R-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
13	<a href="#">Bail Appln./2610/2023</a> WITH CASE RECORD(SCANNED COPY), B/O	ROSTAM ALI @ JAHIR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
14	<a href="#">Bail Appln./396/2024</a> FIXED	HRSHIKESH RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM	MS T RAMCHIARY MR. R BORO	PP, ASSAM
15	<a href="#">Bail Appln./571/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL RAZAK SHAH <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM MR M RAHMAN I AMIN	PP, ASSAM
16	<a href="#">Bail Appln./599/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	NANDA RAY <b>Versus</b> THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
17	<a href="#">Bail Appln./713/2024</a> FIXED	KASIM ALI <b>Versus</b> THE STATE OF ASSAM	MAHIBUR RAHMAN MS ASFIA AHMED MS. NISHA BEGUM	PP, ASSAM
18	<a href="#">Bail Appln./861/2024</a> FIXED	MOMINUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A KHAN MR. M R SODIAL	PP, ASSAM
19	<a href="#">Bail Appln./871/2024</a> FIXED	NONGSAIBAM SANJIT <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
20	<a href="#">Bail Appln./887/2024</a> FIXED	KANDARPA KALITA <b>Versus</b> THE STATE OF ASSAM	MAHIBUR RAHMAN MS. NISHA BEGUM	PP, ASSAM
21	<a href="#">Bail Appln./936/2024</a> FIXED	DUSMANTA DAS <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
22	<a href="#">Bail Appln./937/2024</a> FIXED	MAHIBUR RAHMAN @ RAJ DEWAN <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MRS. S BEGUM MR. D N AMIN	PP, ASSAM
23	<a href="#">Bail Appln./970/2024</a> FIXED	RAJESH KONWAR <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE	PP, ASSAM
<b>BAIL HEARING</b>				
24	<a href="#">AB/378/2023</a> FIXED	ABDUL KHALIQUE <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
25	<b>WITH</b> <a href="#">AB/417/2023</a>	NAZIM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
26	<b>WITH</b> <a href="#">AB/418/2023</a>	MUSTAFA SHAMIM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM

27	<b>WITH</b> <a href="#">AB/454/2023</a>	HIFZUR RAHMAN AHMED @ KAZI HIFZUR RAHMAN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
28	<b>WITH</b> <a href="#">AB/499/2023</a>	AKBAR ALI @ AKBAR ALI SK <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
29	<b>WITH</b> <a href="#">AB/501/2023</a>	FAKHARUDDIN AHMED @ MOULANA FAKHARUDDIN AHMED QUASIMI <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
30	<b>WITH</b> <a href="#">AB/502/2023</a>	MD. NAZIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
31	<b>WITH</b> <a href="#">AB/514/2023</a>	JAMIL AHMED MAZUMDAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
32	<b>WITH</b> <a href="#">AB/579/2023</a>	MD. MUSLIMUDDIN PATOWARI <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
33	<b>WITH</b> <a href="#">AB/580/2023</a>	AMAD UDDIN BARLASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
34	<b>WITH</b> <a href="#">AB/590/2023</a>	ABDUL QUASIM KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
35	<b>WITH</b> <a href="#">AB/607/2023</a>	ABDUL HADI AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
36	<b>WITH</b> <a href="#">AB/608/2023</a>	ABDUL AWAL MOLLAH <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS. K KALITA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
37	<b>WITH</b> <a href="#">AB/609/2023</a>	MD. AKBARUZ ZAMAN <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
38	<b>WITH</b> <a href="#">AB/610/2023</a>	ABDUR RAHIM SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
39	<b>WITH</b> <a href="#">AB/611/2023</a>	KAZI HILAL AHMED AI-HILAL <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM

40	<b>WITH</b> <a href="#">AB/613/2023</a>	NASIR UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
41	<b>WITH</b> <a href="#">AB/649/2023</a>	SADIQUE AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
42	<b>WITH</b> <a href="#">AB/911/2023</a>	ABUL QUASIM KHAN @ ABDUL QUASIM KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
43	<a href="#">AB/2215/2023</a>	SHEIKH SHANIDUL HASSAN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
44	<a href="#">AB/3686/2023</a> FIXED	ATAUR RAHMAN @ ATIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR MR. SAIFUL ISLAM	PP, ASSAM SC. NIA
45	<a href="#">AB/3793/2023</a> WITH CASE RECORD(SCANNED COPY)	JEWEL ALI@ JUWAL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS G DEKA MS. K KALITA	PP, ASSAM
46	<a href="#">AB/3916/2023</a>	SAYEDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
47	<a href="#">AB/3976/2023</a> B/M.NANDI	GULBAHAR ALI @ RAHUL SK <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED MR. M HOQUE	PP, ASSAM
48	<a href="#">AB/160/2024</a> FIXED	MOJIBUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
49	<a href="#">AB/309/2024</a> WITH OFFICE NOTE, FIXED	ZIABUR RAHAN @ JIYABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS A BEGUM MR. A HOQUE	PP, ASSAM
50	<a href="#">AB/380/2024</a>	MOIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
51	<a href="#">AB/660/2024</a> FIXED	PARBIN SULTANA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MD S HOQUE MR. M DEKA MS. E SIDDIQUI	PP, ASSAM
52	<a href="#">AB/711/2024</a> WITH OFFICE NOTE, FIXED	SINDU MOMIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
53	<a href="#">AB/778/2024</a> FIXED	HEMANTA DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R SALOI	PP, ASSAM
54	<a href="#">AB/859/2024</a> FIXED	REJAUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
55	<b>WITH</b> <a href="#">Bail Appln./844/2024</a>	JAMAL UDDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
<b>ORDERS</b>				
56	<a href="#">I.A.(CrI.)/622/2018</a> WITH OFFICE NOTE in CrI.A./6019/2018	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> SMT. VAHLHAI DOUNGEL	MR. S C KEYAL SC, CBI	MR Z KAMAR MR I A HAZARIKA

	<b>WITH</b> <a href="#">Crl.A./6019/2018</a> (Filing Number)	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> SMT VAHLHAI DOUNGEL	MR. S C KEYAL	
	<b>WITH</b> <a href="#">Crl.L.P./105/2018</a>	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> SMT. VAHLHAI DOUNGEL	MR. S C KEYAL SC, CBI	MR Z KAMAR MR I A HAZARIKA
57	<a href="#">Crl.Pet./994/2022</a> WITH LCR 1 FILE, FIXED	RAMCHARAN NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
58	<a href="#">Crl.Pet./272/2024</a> FIXED	NITUL CHETIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM	PP, ASSAM
59	<a href="#">Crl.Pet./304/2024</a> FIXED	SAMEJUDDIN <b>Versus</b> CHAHERA KHATUN	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
<b>HEARING</b>				
60	<a href="#">Crl.Rev.P./323/2013</a> WITH LCR 3 FILES, FIXED	BANWARILAL JALAN <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.P DEKA MRS.S S BAWARI	PP, ASSAM
61	<a href="#">Crl.Pet./197/2016</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SMTI SUNANDA PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K DAS MR S DAS MS H AHMED MR. S A HUSSAIN MR D J HALOI MR. U S BORA B. CHETRY	MR. B DEKA(R-2) MR.A BHATTACHARYYA(R-2) MS P BARUAH(R-2) S AZIZ(R-2) PP, ASSAM MS. K TALUKDAR(R-2)
62	<a href="#">Crl.Pet./973/2019</a> FIXED	MRINAL KANTI DAS <b>Versus</b> IRA DAS AND 2 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR V KUNDU	MR. D NATH PP, ASSAM (R3)
63	<b>WITH</b> <a href="#">Crl.Pet./198/2019</a>	MRINAL KANTI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. S C BISWAS PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/684/2019</a> in Crl.Pet./198/2019	MRINAL KANTI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR. P K R CHOUDHURY	PP, ASSAM
64	<a href="#">CRL.A(J)/55/2020</a> 6 Y 11 M 10 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-1, FIXED	DHANJIT HARIJAN <b>Versus</b> THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
65	<a href="#">Crl.A./159/2022</a> 1 Y 11 M 1 D :WITH LCR 5 FILES, FIXED	JITUMONI MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
66	<a href="#">Crl.Rev.P./393/2022</a> WITH LCR 4 FILES, B/O	M/S RAJIB STEEL FABRICATION BHADHARA KRISHI PAM NIGAM AND ANR. <b>Versus</b> CHANDRA HANDIQUE	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN
	<b>WITH</b> <a href="#">I.A.(Crl.)/400/2022</a> in Crl.Rev.P./393/2022	M/S RAJIB STEEL FABRICATION BHADHARA KRISHI PAM NIGAM AND ANR. <b>Versus</b> CHANDRA HANDIQUE	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	
67	<a href="#">Crl.Pet./880/2023</a> WITH LCR 2 FILES, FIXED	DIDARUL ISLAM @ DEDARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P P DUTTA MR T GOGOI MS P SARMA MS. P P DAS	MR. N J GOGOI MR P R SARMA M.A. BEGUM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
9)	MR. M RAHMAN	02-04-2024	To	21-04-2024
10)	MR D DEKA	03-04-2024	To	27-04-2024
11)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
12)	MS. M JAIN	08-04-2024	To	23-04-2024
13)	MR. N ALAM	08-04-2024	To	20-04-2024
14)	MR. N SHARMA	08-04-2024	To	22-04-2024
15)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
16)	MR. M H ALI	09-04-2024	To	10-04-2024
17)	MD. A SAHAD	09-04-2024	To	10-04-2024
18)	MD F FARIDI	08-04-2024	To	10-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Tuesday,9th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1041/2024</a>	PREM GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">AB/948/2024</a>	JAMAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
3	<a href="#">AB/949/2024</a>	MONOHAR TALUKDAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A GONI MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
4	<a href="#">AB/950/2024</a>	MD. MERAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
5	<a href="#">AB/951/2024</a>	SAIFUDDIN AHMED @ KENA <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
6	<a href="#">AB/953/2024</a>	SONIARA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. A ALAM MR B M DEKA MR. M ALAM	PP, ASSAM
7	<a href="#">AB/955/2024</a>	SHAHADAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
8	<a href="#">AB/957/2024</a>	HAYAT ALI PARAMANIK <b>Versus</b> THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
9	<a href="#">AB/958/2024</a>	ATIQUIL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. M MALAKAR MR. R J SARMA MR. S D ROY	PP, ASSAM
10	<a href="#">AB/959/2024</a>	MD. JAYDAR ALI SK <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
11	<a href="#">AB/960/2024</a>	MONJUR AHMED <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR A DEKA	PP, ASSAM
12	<a href="#">AB/961/2024</a>	SANJIB DAS <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM

13	<a href="#">AB/963/2024</a>	SMT. PRIYANKA GHOSH <b>Versus</b> THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
14	<a href="#">AB/964/2024</a>	HABIJUR RAHMAN @ HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR S HUSSAIN MR A MALEK	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
15	<a href="#">Bail Appln./3555/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL KADIR <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
16	<a href="#">Bail Appln./4628/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ISLAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
17	<a href="#">Bail Appln./4660/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD MUSARAF <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
18	<a href="#">Bail Appln./299/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	HABIJAR RAHAMAN @ HAFIJUR RAHAMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
19	<a href="#">Bail Appln./306/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	JOHIRUL ISLAM @ JOHIRUL ESLAM <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
20	<a href="#">Bail Appln./535/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. SAKIR AHMED @ MD. SAKIR AHAMED <b>Versus</b> THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS MR D J NATH	PP, ASSAM
21	<a href="#">Bail Appln./883/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BASISTA DAS <b>Versus</b> THE STATE OF ASSAM	MR. B K SEN MR A HUSSAIN P SINGH	PP, ASSAM
22	<a href="#">Bail Appln./923/2024</a> FIXED	KHALIL UDDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M H LASKAR M. HOSSAIN	PP, ASSAM
<b>BAIL HEARING</b>				
23	<a href="#">AB/3541/2023</a>	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
24	<a href="#">AB/6/2024</a> FIXED	CHHOTELAL SHAMBHUNATH DUBEY <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS S ISLAM	PP, ASSAM
25	<a href="#">AB/127/2024</a> AB 69/2024(D/O), FIXED	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	M. HOSSAIN MD. ABU LAISE	PP, ASSAM
26	<a href="#">AB/282/2024</a> FIXED	AMAR KUMAR BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
27	<a href="#">AB/442/2024</a> FIXED	SHRI KISHOR KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
28	<a href="#">AB/490/2024</a> FIXED	DR. EYAQUB ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
29	<a href="#">AB/539/2024</a>	PRABIN MALAKAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN PP, ASSAM
30	<a href="#">AB/614/2024</a> FIXED	RATAN KUMAR BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. K D CHETRI MS R BARUAH	PP, ASSAM
31	<a href="#">AB/754/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAHMAN ALI @ RAKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR. M H ALI	PP, ASSAM



32 [AB/809/2024](#) RUFUL AMIN P. GHOSH PP, ASSAM  
FIXED **Versus**  
THE STATE OF ASSAM

**ORDERS**

33 [I.A.\(CrI.\)/1226/2023](#) ABHIJIT NANDI F K R AHMED PP, ASSAM  
BA 2622/2023(D/O), BA **Versus** MRS. H THAKURIA  
3409/2022(D/O), WITH CASE  
RECORD(SCANNED COPY)  
**in** Bail Appln./2622/2023  
THE STATE OF ASSAM AND ANR.

34 [Bail Appln./4616/2023](#) ABHIJIT NANDI F K R AHMED PP, ASSAM  
**WITH** **Versus** MRS. H THAKURIA  
THE STATE OF ASSAM AND ANR

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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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13)	MR. N ALAM	08-04-2024	To	20-04-2024
14)	MR. N SHARMA	08-04-2024	To	22-04-2024
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16)	MR. M H ALI	09-04-2024	To	10-04-2024
17)	MD. A SAHAD	09-04-2024	To	10-04-2024
18)	MD F FARIDI	08-04-2024	To	10-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

#### [CRIMINAL SINGLE BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 <a href="#">Bail Appln./922/2024</a> FIXED	KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
<b>MOTION</b>			
2 <a href="#">Crl.Pet./250/2024</a>	PRADIP MAHANTA <b>Versus</b> THE STATE OF ASSAM AND ANR	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN MR. R ULLAH	PP, ASSAM
3 <a href="#">Crl.Pet./409/2024</a>	UTTAM GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M SHARMA MR S DEKA	PP, ASSAM
4 <a href="#">Crl.Pet./410/2024</a>	SMTI. USHARANI SHYAM @ USHA SHYAM <b>Versus</b> HARI NARAYAN DEORI	MR. S ISLAM MR A HAWARI	
5 <a href="#">Crl.Pet./411/2024</a>	NURAL ISLAM SARKAR <b>Versus</b> NARZIDA BEGUM	MR. M ISLAM MS. RUKMINI BARUA MS. PADMINI BARUA MS A KHATUN	
6 <a href="#">Crl.Pet./412/2024</a>	DIGANTA PRAKASH BORAH <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
7 <a href="#">Crl.Pet./413/2024</a>	HOSEN ALI AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
8 <a href="#">Crl.Pet./414/2024</a>	SAGAR CHAUHAN AND 3 ORS <b>Versus</b> MONISHA CHAUHAN	MR. D GOGOI MR. R BORA	
9 <a href="#">Crl.Pet./415/2024</a> B/O	MUKUT MUSTAFA AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA MR P H KONWAR G KAUSHIK	PP, ASSAM
10 <a href="#">Crl.Pet./416/2024</a>	MAZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM PP, ASSAM

11	<a href="#">Crl.Pet./417/2024</a>	DILIP KUMAR BRAHMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K DAS	PP, ASSAM
12	<a href="#">Crl.Pet./418/2024</a>	KALAM SK @ KALAM SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. S RANA MR. I RAHMAN	PP, ASSAM
13	<a href="#">Crl.Pet./419/2024</a>	MUBARAK ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM PP, ASSAM
14	<a href="#">Crl.Pet./420/2024</a>	MUJAFFAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
15	<a href="#">Crl.Pet./421/2024</a>	MOHIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
16	<a href="#">Crl.Pet./422/2024</a>	SOJNA BEGOM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
17	<a href="#">Crl.Pet./423/2024</a>	MUSTAFIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM PP, ASSAM
18	<a href="#">AB/812/2024</a> FIXED	ANARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
19	<a href="#">AB/954/2024</a> B/O	MD MOZAMMEL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. D SARMA MR. S BISWAS MS D DEVI	PP, ASSAM
<b>ADMISSION</b>				
20	<a href="#">Crl.Pet./901/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	TARUN CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA	MS. P. DAS, AMICUS CURIAE (R-2) PP, ASSAM
21	<a href="#">Crl.Pet./997/2023</a> FIXED	JAHANARA RAHMAN @ JAHANARA ROHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	MR S M ABDULLAH P (r-2) MS F HUSSAIN (r-2) MR. S RAHMAN (r-2) MD IMRAN (r-2) PP, ASSAM
22	<a href="#">Crl.Pet./1168/2023</a> FIXED	ARUN SAHANI @ ARUN KUMAR SAHANI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P S BHATTACHARYYA MS J K JAISWARA J DAS	MR. R C SAIKIA (r-2) MS. K SAIKIA (r-2) MS. N DEY (r-2) MR. P SARMAH (r-2) PP, ASSAM
23	<a href="#">Crl.Pet./1303/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	PARTHA PRATIM SAIKIA <b>Versus</b> POPI SAIKIA	MR. A Y CHOUDHURY MR. T A CHOUDHURY	MR B P BORAH MR P J DUTTA
24	<a href="#">Crl.Pet./1343/2023</a> WITH LCR 3 FILES(SCANNED COPY), FIXED	M/S MAA BAGALA AMUSEMENT HUB AND ANR <b>Versus</b> GAURAV BORA	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	MR G N SAHEWALLA (R-1) MS N RAHMAN (R-1) MR M SAHEWALLA (R-1) MR H K SARMA (R-1) MS K SARMA (R-1)
25	<a href="#">Crl.A./14/2024</a> FIXED	SANJAY RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B PHUKAN B KHAKHLARY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/55/2024</a> <b>in</b> Crl.A./14/2024	SANJAY RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B PHUKAN B KHAKHLARY	

**BAIL HEARING (BA)**

26	<a href="#">Bail Appln./460/2024</a> WITH CASE RECORD(SCANNED COPY)	ISLAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
27	<a href="#">Bail Appln./719/2024</a> FIXED	ANJALI SHAW <b>Versus</b> THE STATE OF ASSAM	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
28	<a href="#">Bail Appln./808/2024</a> FIXED	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
29	<a href="#">Bail Appln./880/2024</a> WITH OFFICE NOTE, FIXED	ABDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
30	<a href="#">Bail Appln./913/2024</a> FIXED	BILLAL HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
<b>BAIL HEARING</b>				
31	<a href="#">AB/711/2023</a> FIXED	VISHNU KUMAR @ VISHNU BIYANI <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM
32	<a href="#">AB/2993/2023</a> FIXED	GOLAM MOSTAFA @ RAHUL KHAN (GULAM) <b>Versus</b> THE STATE OF ASSAM	MR M RANA MD. I AHMED	PP, ASSAM
33	<a href="#">AB/4107/2023</a>	SAMSUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
34	<a href="#">AB/29/2024</a> FIXED	MIJANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR S HUSSAIN	PP, ASSAM
35	<a href="#">AB/156/2024</a> FIXED	BIHARI LAL SHARMA <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
36	<b>WITH</b> <a href="#">AB/157/2024</a>	MANOJ KUMAR AGARWALA <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
37	<a href="#">AB/312/2024</a> FIXED	AMZAD ALI SHEIKH @ AMJAT HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB PP, ASSAM
38	<a href="#">AB/334/2024</a> AB 389/2024(D/O)	KAMAL KRISHNA NATH <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS V V THANYU	PP, ASSAM
39	<a href="#">AB/352/2024</a> FIXED	MUKSED ALI <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR. A KHALIQUE	PP, ASSAM
40	<a href="#">AB/585/2024</a> FIXED	UMA KANTA CHETIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
41	<a href="#">AB/829/2024</a> FIXED	SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
<b>ORDERS</b>				
42	<a href="#">I.A.(CrI.)/847/2023</a> WITH LCR 4 FILES, FIXED in CrI.A./316/2022	AKTAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MONDAL	MD. A HUSSAIN (r-2) PP, ASSAM

**WITH**[Crl.A./316/2022](#)

AKTAR ALI AND 2 ORS.

**Versus**

THE STATE OF ASSAM

MR H R A CHOUDHURY (P-2) PP, ASSAM

MR. M U MONDAL(P-2)

MR G SAIKIA

MS. N NASRIN (P-2)

MD. I H KHAN (P-2)

MR K ISLAM (P-2)

MR N G SHARMA

MR A ALIM SK

MR A ALIM SK

MR. A W MONDAL

MR. A K BHATTACHARJEE

43 [Crl.Rev.P./75/2024](#)  
FIXEDNABIN KUMAR SHANKAR @ NABIN  
SHARMA**Versus**

THE STATE OF ASSAM AND ANR

MR. J SARMAH

PP, ASSAM

44 [Crl.Rev.P./96/2024](#)  
WITH LCR 3 FILES(SCANNED  
COPY), FIXED

JAYNAL ABEDIN

**Versus**

THE STATE OF ASSAM AND ANR

MR. A T SARKAR

PP, ASSAM

MR S HUSSAIN

45 [Crl.Pet./216/2024](#)  
WITH LCR 1 FILE(SCANNED  
COPY), FIXED

MANASH MOHAN AND 3 ORS.

**Versus**

THE STATE OF ASSAM AND ANR.

MR. S NEOG

PP, ASSAM

MS. S G BARUAH

MR. B BORGHAIN

MR B SAIKIA

46 [Crl.Pet./278/2024](#)  
FIXED

MOSFIKA BEGUM AND 2 ORS

**Versus**

THE STATE OF ASSAM AND ANR

ALHAJJ I UDDIN

PP, ASSAM

MRS. R MOMTAZ

MR R HOQUE

47 [Crl.Pet./339/2024](#)  
FIXED

JYOTISHNA BORA

**Versus**

THE STATE OF ASSAM AND ANR

MR. K BORUAH

PP, ASSAM

MR. M ALAM

MS P DAS

MS. P BORAH

**HEARING**48 [Crl.Pet./692/2018](#)  
WITH LCR 1 FILE(SCANNED  
COPY), FIXED

CHANDAN PRASAD MAHATO

**Versus**

DHARMA PRAKASH SHAH

MR. P J SAIKIA

MR. L K BORAH

MS. M KECHII

MR. J PAWE

49 [Crl.A./240/2022](#)  
1 Y 7 M 10 D:WITH LCR 4 FILES,  
FIXEDMD. RANA ALI @ RANA AHMED @  
KHOLILUDDIN AHMED**Versus**

THE STATE OF ASSAM AND ANR.

MR R DAS

PP, ASSAM

50 [Crl.Pet./92/2023](#)  
FIXED

KAMAL HUSSAIN

**Versus**

THE STATE OF ASSAM AND 4 ORS

MR H R CHOUDHURY

PP, ASSAM

S. TALUKDAR

51 [Crl.Pet./351/2023](#)  
WITH LCR 2 FILES(SCANNED  
COPY), FIXED

HEMI BORA AND 3 ORS.

**Versus**

DIRECTORATE OF ENFORCEMENT

MR. P K GOSWAMI

MS. L DEVI(r-1)

MS. R DEKA

SC, ED

MR. S S GOSWAMI

MR. M K DAS

MR. P G BHAGAWATI

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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
9)	MR. M RAHMAN	02-04-2024	To	21-04-2024
10)	MR D DEKA	03-04-2024	To	27-04-2024
11)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
12)	MS. M JAIN	08-04-2024	To	23-04-2024

13)	MR. N ALAM	08-04-2024	To	20-04-2024
14)	MR. N SHARMA	08-04-2024	To	22-04-2024
15)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
16)	MR. M H ALI	09-04-2024	To	10-04-2024
17)	MD. A SAHAD	09-04-2024	To	10-04-2024
18)	MD F FARIDI	08-04-2024	To	10-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Tuesday,9th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[CRIMINAL SINGLE BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>			
1 <a href="#">Bail Appln./3408/2023</a>	VIVIAN NONGRUM <b>Versus</b> THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY MR. S A CHOUDHURY	PP, ASSAM
<b>MOTION (BA)</b>			
2 <a href="#">Bail Appln./531/2024</a> WITH OFFICE NOTE, FIXED	AJIBOR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
3 <a href="#">Bail Appln./931/2024</a>	SWAPAN KUMAR SINGHA <b>Versus</b> THE NARCOTIC CONTROL BUREAU,	MR. B PEGU MS DIPSY RAJA	MR. S C KEYAL SC, NCB
4 <a href="#">Bail Appln./1055/2024</a>	MADHAB HAZARIKA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. K R PATGIRI MR. B GOGOI MR G SARMA	PP, ASSAM
5 <a href="#">Bail Appln./1056/2024</a>	ABDULLAH ANSARI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR K THAKUR MR D MEDHI MR. A HUDA	PP, ASSAM
6 <a href="#">Bail Appln./1060/2024</a>	MAFIZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI MR A HOSSAIN	PP, ASSAM
7 <a href="#">Bail Appln./1062/2024</a>	KONTHOUJAM BASANTA SINGH <b>Versus</b> THE UNION OF INDIA	MR. K SINGHA MR. A J HAZARIKA M DEVI	SC, NCB
8 <a href="#">Bail Appln./1063/2024</a>	AZIMUDDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	M. HOSSAIN MS. A SULTANA	PP, ASSAM
<b>MOTION</b>			
9 <a href="#">AB/962/2024</a>	GANESH CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD IMRAN	PP, ASSAM
<b>ADMISSION</b>			
10 <a href="#">Crl.Pet./451/2020</a> FIXED	BIPLAB PHUKAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L MOHAN MR. P GOGOI	MR. S BORTHAKUR (r-2) PP, ASSAM

11	<a href="#">W.P.(Cri.)/41/2023</a> FIXED	NAZRANA AHMED <b>Versus</b> THE STATE OF WEST BENGAL AND 2 ORS.	MS. S SARMA MS. N M DEKA	MR. K MOHAMMED (R-2 AND 3) MS T PARASHAR (R-2 AND 3) PP, ASSAM
12	<a href="#">Crl.Pet./194/2023</a> FIXED	ARMOL HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H KALITA	MR. I U CHOWDHURY (R-2 to 9) MR. J ABBAS (R-2 to 9) MR S A BARBHUYAN (R-2 to 9) PP, ASSAM
13	<a href="#">Crl.Pet./930/2023</a> FIXED	MINU SUBBA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	MR. P SARMAH (R-2) MR. B CHAKRAVARTY (R-2) MR. S UPADHAY(R-2) PP, ASSAM

**BAIL HEARING (BA)**

14	<a href="#">Bail Appln./91/2024</a> PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	SUJIT NATH <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA MR P BORA MR. K UPAMANNYA	PP, ASSAM
15	<a href="#">Bail Appln./506/2024</a> PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MR P KATAKI MS S MOCHAHARI MR S DUTTA	PP, ASSAM
16	<a href="#">Bail Appln./3941/2023</a> WITH CASE RECORD(SCANNED COPY)	CHECHHAM HEFAJUDDIN <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
17	<a href="#">Bail Appln./4459/2023</a> WITH CASE RECORD(SCANNED COPY)	SURENDER KUMAR <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
18	<a href="#">Bail Appln./4548/2023</a> WITH CASE RECORD(SCANNED COPY)	AFAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR S NOWAJ MR. N MAHAJAN	PP, ASSAM
19	<a href="#">Bail Appln./4667/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. MITUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
20	<a href="#">Bail Appln./179/2024</a> FIXED	RATUL ALI <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
21	<a href="#">Bail Appln./190/2024</a> WITH CASE RECORD(SCANNED COPY)	YAHYA KHAN <b>Versus</b> THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
22	<a href="#">Bail Appln./474/2024</a> BA 408/2024(D/O), BA 330/2024(D/O), WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. INAMUL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
23	<a href="#">Bail Appln./591/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. DILWAR KHAN @ MD. DILBAR KHAN <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
24	<a href="#">Bail Appln./728/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BOLURAM BORAH @ BOLURAM BORA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI MR. J M GOGOI	PP, ASSAM
25	<a href="#">Bail Appln./731/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BOLURAM BORAH @ BOLURAM BORA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI MR. J M GOGOI	PP, ASSAM
26	<a href="#">Bail Appln./781/2024</a> FIXED	ROHMAT HUSSAIN @ AKMOL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
27	<a href="#">Bail Appln./786/2024</a> FIXED	KHAIRUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S HAQUE MD IMRAN	PP, ASSAM
28	<a href="#">Bail Appln./940/2024</a> WITH OFFICE NOTE, FIXED	HITESH BHARALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MR A ALAM MR. S UDDIN	PP, ASSAM



29	<a href="#">Bail Appln./954/2024</a> FIXED	PAN GOBINDRA RAJBANGSHI <b>Versus</b> THE STATE OF ASSAM	MR. D CHUTIA MR SAURADEEP DEY	PP, ASSAM
30	<a href="#">Bail Appln./957/2024</a> WITH OFFICE NOTE, FIXED	SRI. CHANDRA BHUSHAN JHA <b>Versus</b> DIRECTOR OF REVENUE INTELLIGENCE	MS. K DEY MR. D SUTRADHAR	SC, DRI
31	<a href="#">Bail Appln./964/2024</a> WITH OFFICE NOTE, FIXED	BABUL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
32	<a href="#">Bail Appln./975/2024</a> FIXED	MD SAHIL AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
33	<a href="#">AB/305/2024</a> FIXED	SUNIL UPADHAYA <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
34	<a href="#">AB/638/2024</a> FIXED	SHOHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK R KHATUN A A AHMED	PP, ASSAM S AHMED (R-2)
35	<a href="#">AB/862/2024</a> FIXED	YEASHIR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. D K DAS MS. M HANDIQUÉ MR G BARGAYARY	PP, ASSAM
<b><u>ORDERS</u></b>				
36	<a href="#">Crl.A./175/2017</a> WITH OFFICE NOTE, LCR 2 FILES, FIXED	MOHAMMAD RAFI <b>Versus</b> MD SHAHID AHMED and ANR	MR.B K KAR MR.R BORAH MS.D KALITA MR. K P PATHAK(AMICUS CURIAE) MRS.J CHAKRABORTY	MRS DIPANJALI BORPUJARI (R-1 & 2)
37	<a href="#">I.A.(Crl.)/554/2022</a> FIXED <b>in</b> Crl.Rev.P./7708/2022 <b>WITH</b> <a href="#">Crl.Rev.P./7708/2022</a> (Filing Number)	DAITHUN DAIMARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K BORO	PP, ASSAM
38	<a href="#">I.A.(Crl.)/939/2023</a> WITH LCR 4 FILES, FIXED <b>in</b> Crl.A./404/2019  <b>WITH</b> <a href="#">Crl.A./404/2019</a>	AHED ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. N J DUTTA MR N AHMED MR. M M ZAMAN	PP, ASSAM
		AHED ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY MR H M R HOQUE D HUSSAIN	MR. B DEKA(R-2) MS. S BORO(R-2) MR B PAUL(R-2) MR S ISLAM(R-2) MS. K MITRA(R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/891/2019</a> <b>in</b> Crl.A./404/2019	AHED ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR H M R HOQUE	PP, ASSAM
39	<a href="#">Crl.A./26/2024</a> WITH LCR 12 FILES, FIXED	DEBASHREE CHETIA @ DEBASRI CHETIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/89/2024</a> <b>in</b> CrI.A./26/2024	DEBASHREE CHETIA @ DEBASRI CHETIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
40	<a href="#">I.A.(CrI.)/162/2024</a> FIXED <b>in</b> CrI.A./49/2024 <b>WITH</b> <a href="#">CrI.A./49/2024</a>	NAMALI NATH <b>Versus</b> THE STATE OF ASSAM	MR G PATHAK	PP, ASSAM
41	<a href="#">I.A.(CrI.)/252/2024</a> WITH LCR 4 FILES, FIXED <b>in</b> CrI.A./482/2023 <b>WITH</b> <a href="#">CrI.A./482/2023</a>	NAMALI NATH <b>Versus</b> THE STATE OF ASSAM BIKASH PHUKAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K SINGHA MR G PATHAK MR. B BARUAH	PP, ASSAM PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./482/2023</a>	BIKASH PHUKAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B BARUAH MS. R R BARUAH MS. R R BARUAH MR U RONGPI	MR. K K HANDIQUE (r-2) MS M BORAH (r-2) PP, ASSAM
<b>HEARING</b>				
42	<a href="#">CrI.Rev.P./185/2015</a> WITH LCR 5 FILES, FIXED	KSHITISH CH. KARMAKAR <b>Versus</b> DR. ZAHIDUL HUSSAIN and ANR.	MR.R ALI MS.S K HAZARIKA	MR.H R A CHOUDHURYR-1 MR.R A CHOUDHURY(R-1) MR.A ALAM(R-1) PP, ASSAM
43	<a href="#">CrI.Rev.P./140/2017</a> FIXED	RAJ KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM and ANR.	MR. RAJIV AGNIHOTRI MS.R DEVI	MR. P BORA MS.S JAHAN(ADDL. P.P.,ASSAM) MR.B GOGOI(SC, FINANCE & TAXATION) MR. A CHETIA PP, ASSAM MR. M SAHEWALLA
44	<a href="#">CrI.A./84/2019</a> WITH LCR 2 FILES, FIXED	SRI DHIRAJ SARMA <b>Versus</b> SRI KAKIL NAMASUDRA	MR H K SARMA	MR. S ROY MR R DAS MR R DAS
45	<a href="#">CrI.A./26/2022</a> WITH LCR 5 FILES, B/O	DHANANJOY RAY @ DHANO RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	MR. A T SARKAR (r-2) PP, ASSAM
46	<a href="#">CrI.A./166/2023</a> 3 Y 10 M 22 D :WITH LCR 4 FILES, FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/404/2023</a> <b>in</b> CrI.A./166/2023	ARJUN DEB BARMAN <b>Versus</b> THE STATE OF ASSAM ARJUN DEB BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. S MUNIR MR. S RANA	PP, ASSAM
47	<a href="#">CrI.A./351/2023</a> WITH LCR 3 FILES, FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/888/2023</a> <b>in</b> CrI.A./351/2023	BUNU SWARGIARY <b>Versus</b> THE STATE OF ASSAM AND ANR. BUNU SWARGIARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024

7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
9)	MR. M RAHMAN	02-04-2024	To	21-04-2024
10)	MR D DEKA	03-04-2024	To	27-04-2024
11)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
12)	MS. M JAIN	08-04-2024	To	23-04-2024
13)	MR. N ALAM	08-04-2024	To	20-04-2024
14)	MR. N SHARMA	08-04-2024	To	22-04-2024
15)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
16)	MR. M H ALI	09-04-2024	To	10-04-2024
17)	MD. A SAHAD	09-04-2024	To	10-04-2024
18)	MD F FARIDI	08-04-2024	To	10-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>			
1 <a href="#">WP(C)/4133/2014</a>	RITURAJ SOLANKI <b>Versus</b> THE UNION OF INDIA and 7 ORS	MR.D CHAKRABARTY MR.S R BORUAH	C.G.C. MR.K K PARASAR(R-1 to 8) ASSTT.S.G.I.
<b>TOP OF THE LIST</b>			
2 <a href="#">WP(C)/448/2014</a> FIXED	FORCE NO. 981240609, EX CT/GD SRI JUGMAJYOTI GOGOI <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.I HUSSAIN C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. SC, C.G.C.
<b>WITH</b> 3 <a href="#">WP(C)/672/2014</a>	EX CT/GD SRI BIPLOB BORAH <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.K C ROY(R-1TO6) C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. MS.B DAS ASSTT.S.G.I.
4 <a href="#">WP(C)/1362/2014</a> FIXED	UBC/102 DILIP GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. J HANDIQUE MR.N K BARUA	GA, ASSAM
5 <a href="#">WP(C)/3007/2014</a> FIXED	PULAKESH BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	GA, ASSAM SC, APSC MS.A K CHOUDHURY MR.S BHUYAN MR.R GOSWAMI MR.M SAIKIA MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.H BAILUNG
6 <a href="#">WP(C)/5735/2018</a> FIXED	SAMIRA BEHERA <b>Versus</b> ASSAM UNIVERSITY AND 9 ORS.	MR S S DEY MR. M NATH MR. A ROY MR. A BHATTACHARJEE MR. D J KAPIL	MR. A PARVEZ (R8) MR. M DUTTA (R8) MR. D CHAKRABARTY (R9, R10) MR D GOGOI (R8) SC, ASSAM UNIVERSITY ASSTT.S.G.I.
<b>WITH</b> <a href="#">I.A.(Civil)/3648/2018</a> in WP(C)/5735/2018	DIBYENDU SAHA <b>Versus</b> SAMIRA BEHERA AND 9 ORS	MR D CHAKRABORTY	MR S S DEY MR. S C KEYAL MR. A BHATTACHARJEE

	<b>WITH</b> <a href="#">I.A.(Civil)/3704/2018</a> in WP(C)/5735/2018	ASSAM UNIVERSITY AND 3 ORS. <b>Versus</b> DR. SAMIRA BEHERA AND 6 ORS.	MR. S C KEYAL	MR S S DEY
		<b>MOTION</b>		
7	<a href="#">WP(C)/320/2024</a> PART-HEARD, FIXED	AZIZUL ISLAM HOQUE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, SEC. EDU.
8	<a href="#">WP(C)/6570/2021</a>	MONUHAR ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	SC, ELEM. EDU
9	<a href="#">WP(C)/2493/2023</a>	JAHANDAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR J. ISLAM	SC, HIGHER EDU GA, ASSAM
10	<a href="#">WP(C)/5089/2023</a>	PROJECT CHAMATA EDUCATIONAL SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. S C KEYAL MS. R DEKA	GA, ASSAM SC, EDU SC, G U
	<b>WITH</b> <a href="#">I.A.(Civil)/3002/2023</a> in WP(C)/5089/2023	PROJECT CHAMATA EDUCATIONAL SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. S C KEYAL MS. R DEKA	GA, ASSAM SC, EDU SC, G U
11	<a href="#">WP(C)/5113/2023</a>	SUMITA DEB AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
12	<a href="#">WP(C)/5262/2023</a>	THE PRESIDENT, THE SCHOOL MANAGING COMMITTEE OF MILAN MEM KASIMPUR SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
13	<a href="#">WP(C)/5519/2023</a>	RAMESH CHAUHAN <b>Versus</b> KARBI ANGLONG AUTONOMOUS COUNCIL AND 2 ORS	MR. S UPADHAY	SC, HIGHER EDU SC, K A A C
14	<a href="#">WP(C)/6222/2023</a>	MOSHARAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN	SC, ELEM. EDU GA, ASSAM
15	<a href="#">WP(C)/6534/2023</a>	ABDUL AZIZ BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR F Z MAZUMDER	SC, ELEM. EDU GA, ASSAM
16	<a href="#">WP(C)/7207/2023</a>	BRAJEN PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, SEC. EDU.
17	<a href="#">Cont.Cas(C)/188/2024</a>	NIT WORKERS UNION AND 2 ORS. <b>Versus</b> PROF. DILIP KUMAR BAISHYA AND 2 ORS.	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	
18	<a href="#">Cont.Cas(C)/189/2024</a> B/O	ABUL KALAM AZAD <b>Versus</b> POMI BARUAH	MR. A ALI MR. Y ALI	
19	<a href="#">Cont.Cas(C)/191/2024</a>	RUNUMI PRIYA DEVI <b>Versus</b> JAGADISH PRASAD BRAHMA AND ANR.	MRS. R DEVI DR ANKIT TODI MR. N J MEDHI MR. A NATH	
20	<a href="#">WP(C)/377/2024</a>	SAMSUDDIN KARI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R SHARMA MR E AHMED MISS R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/350/2024</a>	ABUL KALAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. Z HAMMAD	SC, ELEM. EDU

22	<b>WITH</b> <a href="#">WP(C)/354/2024</a>	MOHAMMAD ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M H AHMED I AMIN MR N ZAMAN	SC, ELEM. EDU
23	<b>WITH</b> <a href="#">WP(C)/705/2024</a>	MD. ASHIKUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN	SC, ELEM. EDU
24	<a href="#">WP(C)/636/2024</a>	JAHID ALAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. H A TALUKDAR MS. P S LASKAR MS. U NANDA MS. J GHOSH	SC, N M C SC. MEDICAL
25	<a href="#">WP(C)/677/2024</a>	MUSSTT RABIJA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH MR U GHOSH MR J FIRDAUS	SC, SEC. EDU.
26	<a href="#">WP(C)/1729/2024</a> FIXED	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MD. S ALOM MR. M S ALAM	GA, ASSAM MR. M S ALAM SC, SEC. EDU.
27	<a href="#">WP(C)/1807/2024</a> FIXED	PROF(DR) PRANJAL SARMA <b>Versus</b> THE DIBRUGARH UNIVERSITY AND 4 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS	SC, DIB. UNIVERSITY
28	<a href="#">WP(C)/1983/2024</a> B/O	AMANDEEP SINGH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D K DEY MS T DEBNATH	SC, HIGHER EDU
29	<a href="#">WP(C)/2006/2024</a> B/O	NUR ALOM AND 35 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. A R BHUYAN MR F HAQUE MR N Z CHOUDHURY	DY.S.G.I. SC, HEALTH
30	<a href="#">WP(C)/2009/2024</a>	MUNINDRA NATH HAZARIKA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MD. A HASSAN MR. D RABHA	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
31	<a href="#">WP(C)/2010/2024</a>	HABIBUR RAHMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MD. A HASSAN MR. D RABHA	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE
32	<a href="#">WP(C)/2015/2024</a> B/O	LAKHYANATH PAME <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI MS. P. NAIDING	SC, SEC. EDU. SC, SEBA
33	<a href="#">WP(C)/2018/2024</a>	NRIPEN BARO AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, HIGHER EDU SC, BTC
34	<a href="#">WP(C)/2030/2024</a>	SMTI. TAGAR SAIKIA BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K SINGHA MR. M K NEOG	GA, ASSAM SC, SEC. EDU.
<b>ADMISSION</b>				
35	<a href="#">WP(C)/1902/2023</a> PART-HEARD, FIXED	SARIT DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, HIGHER EDU MR. T C CHUTIA, SC, SEBA MR N N UPADHYAYA MR D K ROY, SC, SEBA MR. D UPAMANYU(R-6) MR. B B KAKATI SC, HEALTH AND FAMILY WELFARE DEPARTMENT
36	<a href="#">WP(C)/7178/2019</a> FIXED, WITH Cont.Cas(C)/597/2002 (D/O)	HAREKRISHNA SARMA AND 25 ORS. <b>Versus</b> THE GAUHATI UNIVERSITY AND 3 ORS.	MR. K K DEY MR V K BAROOAH	SC, HIGHER EDU SC, G U
37	<a href="#">WP(C)/4278/2021</a>	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON <b>Versus</b> THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. A C BURAGOHAIN MR. K A MAZUMDER MR. H. BURAGOHAIN MR E AHMED MS A DEVI MR. H BURAGOHAIN MS. H BORAH	SC, A S T U SC, HEALTH AND F W (R NO.3) ASSTT.S.G.I.

38	<a href="#">WP(C)/7054/2021</a> FIXED	SAMEL TIRKEY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	G UDDIN MS ANNA K P MD H R AHMED M GOGOI MS. P ADHIKARI	GA, ASSAM SC, EDU SC, FINANCE
39	<a href="#">WP(C)/2683/2022</a> FIXED	SUKUR ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS. J GHOSH	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/1843/2022</a> in WP(C)/2683/2022	SUKUR ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. A K DAS	SC, FINANCE
40	<a href="#">WP(C)/5817/2022</a> FIXED	DIPAK BORAH AND 45 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K DEURI MR. D GOGOI MR. P. SINGHA MR P H KONWAR	SC, ELEM. EDU SC, SSA
41	<a href="#">WP(C)/5998/2022</a> FIXED	DR. BHUPESH MALLA BUZARBARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S SARMA MR. J DEKA MR. S K DEKA MR. T BHUYAN	SC, HIGHER EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/826/2024</a> in WP(C)/5998/2022	DR. BHUPESH MALLA BUZARBARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. T K BHUYAN MR. T BHUYAN	SC, HIGHER EDU
	<b>WITH</b> <a href="#">WP(C)/4449/2020</a>	DR BHUPESH MALLA BUZARBARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	SC, HIGHER EDU SC, AG
43	<a href="#">WP(C)/6576/2022</a> FIXED	SYED SHAH SIKANDAR ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS J. AKTAR	MR. K R PATGIRI (R-5) MS K BARMAN (R-5) SC, SEC. EDU.
44	<a href="#">WP(C)/6910/2022</a> B/O	ABDUL WAHAB <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV	GA, ASSAM SC, AG MR. S K MEDHI SC, SEC. EDU. SC, TREASURY
45	<a href="#">WP(C)/8445/2022</a> FIXED	BASHAB DAS AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M NATH MR. D P BORAH MR. N HOSSAIN MR. N SARMA MR U GHOSH MR M MONDAL	SC, ELEM. EDU SC, SCERT, ASSAM
	<b>WITH</b> <a href="#">WP(C)/996/2022</a>	BASHAB DAS AND 10 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU SC, SCERT, ASSAM
47	<a href="#">WP(C)/2571/2023</a> B/O	BIPRAJIT NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, SCERT, ASSAM MR. M DAS(R-4) MS. P NEOG(R-4) MR. A DAS (R-4)
	<b>WITH</b> <a href="#">WP(C)/3718/2023</a>	MRIDUPAVAN BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KHANDAKAR	SC, ELEM. EDU SC, SCERT, ASSAM SC, APSC MR. M DAS (R-7) MS. P NEOG (R-7)
49	<a href="#">WP(C)/45/2024</a>	BAKSA DEGREE COLLEGE, BAGANPARA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. N K KALITA MR D DEKA	SC, HIGHER EDU MR R DHAR (r-6 to14) MR B C MUCHAHARY (r-6 to14) MRS. A BASUMATARY (r-6 to14) SC, BTC

50	<b>WITH</b> <a href="#">WP(C)/421/2024</a>	MAHAMAYA DEGREE COLLEGE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR H R A CHOUDHURY MR. A F N U MOLLAH MD H R AHMED MR A MALEK	SC, HIGHER EDU SC, BTC SC, FINANCE
51	<a href="#">WP(C)/1484/2024</a> CAVT. NO.01302/024, BY SLIP, CAVT./130/2024	GAUTAM DEKA <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR H K DAS MS S SARMA HAZARIKA MR N K SARMA	MRS. A GAYAN DY.S.G.I. FOR CAVEATOR
<b>ORDERS</b>				
52	<a href="#">WP(C)/6628/2019</a> FIXED AT 2:00 PM	BINOY KUMAR PATHAK AND ANR. <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS.	S BORGHAIN MS. B DEVI MR BAPLU CHAKMA MR SUBHRAJIT SAIKIA	SC, ELEM. EDU GA, ASSAM MR. U C RABHA MR P NAYAK, SC, SSA MR. M M DEKA
53	<a href="#">Cont.Cas(C)/31/2020</a> B/O	SAILENDRA NATH SARMA <b>Versus</b> PREETAM SAIKIA, IAS AND ORS	MR. U K GOSWAMI MR D KALITA MS S BORA	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE (R1) MR. K P PATHAK MS. S KONWAR
54	<a href="#">Cont.Cas(C)/163/2020</a> FIXED, WITH REVIEW PET./35/2020 (D/O), WITH 1421/2018 (D/O)	MRIDULA SARMA <b>Versus</b> HEMENTA KUMAR NATH	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN MR P P PHUKAN
55	<b>WITH</b> <a href="#">Cont.Cas(C)/597/2022</a>	SMTI MRIDULA SARMAH <b>Versus</b> DHARMAKANTA MILI, ACS AND ORS.	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN
56	<a href="#">Cont.Cas(C)/292/2022</a> FIXED	DIPTI DAS <b>Versus</b> DR. BIJOYA CHOUDHURY, ACS and ANR	MR. N BORAH MR H MAZUMDER	MR. D SAIKIA MR. P K BORAH MR. N J KHATANIANR
57	<a href="#">Cont.Cas(C)/719/2023</a> B/O	MIRA NAZIR AND 3 ORS <b>Versus</b> NARAYAN KONWAR, I.A.S. AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. R MAZUMDAR (R-1) MR. N J KHATANIANR (R-1)
58	<a href="#">WP(C)/48/2024</a>	THAMNA ANCHALIK DEGREE COLLEGE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. N K KALITA MR D DEKA	SC, HIGHER EDU SC, BTC
59	<a href="#">I.A.(Civil)/782/2024</a> FIXED in <a href="#">WP(C)/1052/2024</a> <b>WITH</b> <a href="#">WP(C)/1052/2024</a>	REZZAK HOSSAIN, <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR M A ISLAM	SC, ELEM. EDU
60	<a href="#">I.A.(Civil)/1000/2024</a> B/O in <a href="#">Review.Pet./2974/2024</a>	REZZAK HOSSAIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS DR. DIPANJALI SAIKIA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR M A ISLAM MR J I MONDAL MR A N IQBAL MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM SC, HIGHER EDU SC, T U DY.S.G.I. SC, ASSAM UNIVERSITY SC, DIB. UNIVERSITY SC, G U SC, U G C
61	<b>WITH</b> <a href="#">Review.Pet./2974/2024</a> (Filing Number) <a href="#">I.A.(Civil)/1081/2024</a> B/O in <a href="#">WP(C)/656/2024</a>	DR. DIPANJALI SAIKIA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 11 ORS A MD. NUR KASIM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR A R BHUYAN MR. R ISLAM S HOQUE	SC, SEC. EDU.



WITH  
[WP\(C\)/656/2024](#)

MD. NUR KASIM  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR A R BHUYAN  
MR. R ISLAM  
S HOQUE

SC, SEC. EDU.

**HEARING**

62 [WP\(C\)/4278/2023](#)  
B/O

DHONSING RONGPI AND 12 ORS  
**Versus**  
THE STATE OF ASSAM AND 2 ORS

MR. D GOGOI  
MR. R BORA

GA, ASSAM  
SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 09/04/2024  
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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
9)	MR. M RAHMAN	02-04-2024	To	21-04-2024
10)	MR D DEKA	03-04-2024	To	27-04-2024
11)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
12)	MS. M JAIN	08-04-2024	To	23-04-2024
13)	MR. N ALAM	08-04-2024	To	20-04-2024
14)	MR. N SHARMA	08-04-2024	To	22-04-2024
15)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
16)	MR. M H ALI	09-04-2024	To	10-04-2024
17)	MD. A SAHAD	09-04-2024	To	10-04-2024
18)	MD F FARIDI	08-04-2024	To	10-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1053/2024</a>	SAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">AB/965/2024</a>	KANJIT KALITA <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
3	<a href="#">AB/966/2024</a>	MD. RAZIUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. M HUSSAIN	PP, ASSAM
4	<a href="#">AB/967/2024</a>	HASIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS. A BEGUM MS ASFIA AHMED	PP, ASSAM
<b>ADMISSION</b>				
5	<a href="#">WP(C)/2683/2019</a> FIXED	PABITRA KUMAR HIRA <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	DR. B N GOGOI, SC, Income Tax ASSTT. S.G.I.(R-1)
6	<a href="#">WP(C)/3585/2019</a> FIXED	SHOHIDUR RAHMAN SK. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM MS. M BARMAN MR A BHATTACHARJEE, SC, REV. & DISASTER MNGMNT SC, REVENUE
7	<b>WITH</b> <a href="#">WP(C)/3570/2019</a>	M/S. ASSAM TRADE AGENCY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
8	<b>WITH</b> <a href="#">WP(C)/3573/2019</a>	DILIP BOTHRA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
9	<b>WITH</b> <a href="#">WP(C)/3576/2019</a>	ANUP KUMAR AGARWALA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
10	<b>WITH</b> <a href="#">WP(C)/3596/2019</a>	M/S. SAHA TRADERS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE

11	<a href="#">WP(C)/5068/2020</a> FIXED	LILIMAI BARUAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR. H A AHMED MS. M KHATUN	GA, ASSAM SC, NHAI SC, REVENUE
12	<a href="#">WP(C)/7298/2021</a>	RAJU ALI AND 25 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G P BHOWMIK MR R HAZARIKA MR D KALITA	GA, ASSAM SC, REVENUE
13	<a href="#">WP(C)/7324/2021</a> B/O	HELPSURE MULTI TRADE PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND ANR	MR. T DEURI MR. B KALITA	MR. K GOGOI ASSTT.S.G.I.
14	<a href="#">WP(C)/1055/2022</a> FIXED	SMTI. ARATI BHAR AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I. SC, PWD (NH) SC, REVENUE
15	<a href="#">WP(C)/2147/2022</a>	ABUL KALAM AZAD KHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N ALAM R K MR. A RAHMAN	SC, P H E SC, FINANCE DEPTT.
16	<a href="#">WP(C)/3413/2022</a>	FRIDOUS SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	GA, ASSAM MR. P HAZARIKA (R-3 & 4) MS. P. BORAH (R-3 & 4)
17	<a href="#">WP(C)/8238/2022</a>	JAMALUDDIN AHMED AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN	GA, ASSAM
18	<a href="#">WP(C)/2166/2023</a>	MD. HERAJ ALI <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR B PATHAK MR. D K SHARMA	MR S DUTTA MR. S DUTTA MR S DUTTA
19	<a href="#">WP(C)/2752/2023</a>	M/S UTSHAV COMMERCIAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S K SINHA	GA, ASSAM SC, FINANCE
20	<a href="#">WP(C)/3413/2023</a> FIXED	BABBAN CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R S CHAUHAN	GA, ASSAM
21	<a href="#">WP(C)/4542/2023</a>	MD SAMSUDDIN AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. M BHATTACHARJEE MS. P DASGUPTA	SC, GST DY.S.G.I. SC, OIL
<b><u>BAIL HEARING (BA)</u></b>				
22	<a href="#">Bail Appln./932/2024</a> FIXED	MD. ANSARUL ISLAM AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
<b>WITH</b>				
23	<a href="#">Bail Appln./581/2024</a>	MD. GULZAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
24	<a href="#">Bail Appln./972/2024</a> FIXED	MD. JAHED ALI <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
25	<a href="#">Bail Appln./982/2024</a> FIXED	JAKIR OJAH <b>Versus</b> THE STATE OF ASSAM	MR. M K CHOUDHURY MR. A MANNAF MD A S ALI	PP, ASSAM
26	<a href="#">Bail Appln./990/2024</a> FIXED	HIRAK JYOTI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
27	<a href="#">Bail Appln./1001/2024</a> FIXED	RANJIT DEY <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
28	<a href="#">AB/3953/2023</a> FIXED	AKRAMUL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM

29	<a href="#">AB/4065/2023</a>	MAHAR UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
30	<a href="#">AB/383/2024</a> FIXED	FORMUJ ALI <b>Versus</b> THE STATE OF ASSAM	MR A T M HUSSAIN	PP, ASSAM
31	<a href="#">AB/860/2024</a> FIXED	FAKAR UDDIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. S HAQUE	PP, ASSAM
<b>ORDERS</b>				
32	<a href="#">Cont.Cas(C)/544/2020</a>	RABINDRA DAS <b>Versus</b> BIBHASH CHANDRA MODI AND 2 ORS	MR. D K DAS MR. R B GOHAIN	
33	<a href="#">Cont.Cas(C)/10/2021</a>	MOFIDA KHATUN AND 7 ORS <b>Versus</b> ANIMESH TALUKDAR AND ANR	MD. A. RASHID MR. M HUSSAIN MR A K DAS	MS. A HUSSAIN (R-1) MR R ISLAM (R-1) MS M DEKA (R-1) A M I RAHMAN (R-1)
34	<a href="#">Cont.Cas(C)/279/2021</a>	M/S MASTER (INDIA) BREWING CO. AND ANR <b>Versus</b> ANUPAM BEHERA	MR G RAHUL MR. D M NATH	MR. K K NANDI
35	<a href="#">Cont.Cas(C)/326/2021</a>	PINKI GHOSH <b>Versus</b> M.S. MANIVANNAN, IAS AND ANR.	MR A CHOUDHURY MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MR. J HANDIQUE (R-1) MS. K PHUKAN (r-2) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
36	<a href="#">WP(C)/669/2021</a>	JYOTI SUBBA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	GA, ASSAM
37	<a href="#">Cont.Cas(C)/407/2022</a>	SUMITRA DAS <b>Versus</b> GYANENDRA DEV TRIPATHI	MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
38	<a href="#">Cont.Cas(C)/762/2022</a>	ISMAIL ALI MAZUMDER <b>Versus</b> ALOK KUMAR AND ANR	MR M J QUADIR MR. K MIRA MR S S ISLAM	MS. M BARMAN (R-2) MR. R DUBEY MR. M ISLAM (R-2) MS. A B KAYASTHA MR. A N I HUSSAIN
39	<a href="#">WP(C)/4102/2022</a> CAVT. NO.06642/022, WITH LCR	MD. MATIBUR RAHMAN <b>Versus</b> MD. NABI HUSSAIN AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM MR. A Y CHOUDHURY (R-5) MR. M K HUSSAIN MRS. S Y AHMED MR. T A CHOUDHURY (R-5) MR K U AHMED MS S Z HAYAT (R-4) MR. A AHMED M ALOM FOR CAVEATOR
40	<a href="#">Cont.Cas(C)/103/2023</a>	RAM CHANDRA AGARWALLA <b>Versus</b> PABAN KR. BARTHAKUR AND 4 ORS.	MR. D K JAIN	MR S M T CHISTIE MR R M DAS (R-3,4,5,2) MR. C SHARMA (R-3,4,5,2) D JAIN (R-3,4,5,2) P. NAIDING (R-3,4,5,2)
41	<a href="#">Cont.Cas(C)/115/2023</a>	WAHEDA BEGUM <b>Versus</b> KEERTHI JALLI	MR. M R KHANDAKAR	
42	<a href="#">Cont.Cas(C)/127/2023</a>	REENA DEKA <b>Versus</b> PALLAV JHA, IPS	MR. M R KHANDAKAR	
43	<a href="#">Cont.Cas(C)/742/2023</a>	ABDUL RAHMAN <b>Versus</b> GYANENDRA DEV TRIPATHI, I.A.S. AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MS. P R MAHANTA (R-1) MR. R BORPUJARI (R-1)
44	<a href="#">Cont.Cas(C)/778/2023</a>	HANIF ALI <b>Versus</b> DIBAKAR NATH, I.A.S.	MR. M R KHANDAKAR	MR. D SAIKIA (r-1) MS. N BORDOLOI (r-1)

45	<a href="#">I.A.(CrI.)/309/2024</a> AB 345/2024(D/O) in AB/345/2024	JEHER ALI @ JIYARUL HQ <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MS S RAJBONGSHI MR M K DAS MR H A RASHID	PP, ASSAM
<b>HEARING</b>				
46	<a href="#">WP(C)/830/2022</a> PART-HEARD, FIXED	M/S SHIVASAIS OIL PALM PRIVATE LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T J MAHANTA R SARMAH MR. L Deka MR B S DEKA MR. R B PHOOKAN	SC, AGRI. DEPARTMENT
47	<b>WITH</b> <a href="#">WP(C)/2746/2022</a>	M/S SHIVASAIS OIL PALM PRIVATE LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	R SARMAH MR H K NATH	MR. M K CHOUDHURY (R3) MR. U CHOUDHURY (R3) SC, AGRI. DEPARTMENT
48	<a href="#">WP(C)/5868/2012</a> FIXED, WITH WP(C)/1354/2014 (D/O)	ON THE DEATH OF JOGESH CHANDRA PAUL HIS LEGAL HEIR MRS. SABITA PAUL REP. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.R K DAS MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR. M J GOGOI MR. T N SRINIVASAN	MR. S C KEYAL GA, ASSAM MRS.V L SINGH MR. S K MEDHI (Adl. Adv. General,Assam) MR.N UPADHAYA MRS. A GAYAN (CGC, R6 & R7) ASSTT.S.G.I. ADDL. AG, ASSAM MR.Y DOLAY SC, REVENUE
49	<a href="#">WP(C)/2087/2017</a> FIXED	GOPANJOY NAIDING and 12 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.C BARUAH MR.D BARUA MR.B BARUAH	GA, ASSAM SC, NHAI MR. R K TALUKDAR (R-6) SC, N C HILLS
50	<a href="#">WP(C)/6342/2018</a> FIXED AT 2:00 PM	STAR CEMENT LTD. <b>Versus</b> THE COMPETITION COMMISSION OF INDIA AND 2 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. M A CHOUDHURY (R1- R3) MR. WISE IMRAN (R1-R3)
	<b>WITH</b> <a href="#">I.A.(Civil)/637/2021</a> in WP(C)/6342/2018	THE COMPETITION COMMISSION OF INDIA AND 2 ORS. <b>Versus</b> M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA
51	<b>WITH</b> <a href="#">WP(C)/6343/2018</a>	STAR CEMENT LTD. <b>Versus</b> THE COMPETITION COMMISSION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR J SHARMA (R2) MR G KAKOTI (R2) MR. M A CHOUDHURY (R1, R4, R5) MR. H J RAI (R2) MR. WISE IMRAN (R1, R4, R5)
	<b>WITH</b> <a href="#">I.A.(Civil)/638/2021</a> in WP(C)/6343/2018	THE COMPETITION COMMISSION OF INDIA AND 4 ORS. <b>Versus</b> M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA
52	<a href="#">WP(C)/7096/2021</a> FIXED	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
	<b>WITH</b> <a href="#">I.A.(Civil)/1041/2022</a> in WP(C)/7096/2021	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY

53 [WP\(C\)/8276/2022](#)  
FIXED

ARJUN CHANDRA BARMAN AND 3 ORS  
**Versus**  
THE INDIAN OIL CORPORATION AND 16 ORS

MR M Z AHMED  
MS. B DUTTA  
MR. A M DUTTA

MR. U K NAIR (R-10,13,15,16)  
MR. B CHAKRAVARTY (R-14)  
DR. R SARMAH (R-10,16)  
MR. K GOGOI  
MR. P MAHANTA (r-11,12)  
MR. R B GOHAIN (r-11,12)  
MR. A BORO (R-10,13,15,16)  
N R SURANA (R-10,13,15,16)  
MS D MAHANTA  
MR A KHARSOHUM (r-11,12)  
MS. A LALA (R-14)  
DY.S.G.I.  
SC, TRANSPORT  
SC, I O C

**WITH**  
[I.A.\(Civil\)/480/2023](#)  
**in** WP(C)/8276/2022

ARJUN CHANDRA BARMAN AND 3 ORS  
**Versus**  
THE INDIAN OIL CORPORATION AND 16 ORS

MR M Z AHMED  
MS. B DUTTA  
MR. A M DUTTA

DR. R SARMAH (R-10,16)  
MR. K GOGOI  
MR. P MAHANTA (r-11,12)  
MR. R B GOHAIN (r-11,12)  
MR A KHARSOHUM (r-11,12)  
DY.S.G.I.  
SC, TRANSPORT

54 [CrI.A./165/2023](#)  
1 Y O M 19 D :WITH LCR 5 FILES,  
FIXED

PABITRA HAZARIKA  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR M CHOUDHURY  
MR N RAY  
MR P J DAS

PP, ASSAM

**WITH**  
[I.A.\(CrI.\)/398/2023](#)  
**in** CrI.A./165/2023

PABITRA HAZARIKA  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR M CHOUDHURY  
MR N RAY  
MR P J DAS

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
9)	MR. M RAHMAN	02-04-2024	To	21-04-2024
10)	MR D DEKA	03-04-2024	To	27-04-2024
11)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
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